

ORISSA HIGH COURT

FILING REPORT AS ON :20/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/28592/2024	TRINATH DIGAL VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	PHIRINGIA /189 /2024 () //	
2	D-BLAPL/28593/2024	BIPLAB DIGAL VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	PHIRINGIA /189 /2024 () //	
3	D-BLAPL/28595/2024	TABARAK ALLI VS STATE OF ODISHA	OM PRAKASH SARAN VS	DHENKANAL TOWN /471 /2024 () //	AOR20220000371C202400084
4	D-BLAPL/28598/2024	AJEET SINGH VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	/ /0 () //	
5	D-BLAPL/28600/2024	AKHILESH VISWAKARMA VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	/ /0 () //	
6	D-BLAPL/28601/2024	G.FAKIR MOHAN @ FAKIR MOHAN REDDY @ PRAKASH MOHAN NANDA VS STATE OF ODISHA	ARHREDDY NANDA VS	GOPALPUR /194 /2022 () //	
7	D-BLAPL/28607/2024	MAHESWAR PATRA @ MANTU VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	GOLANTHARA (BERHAMPUR) /341 /2024 () //	
8	D-BLAPL/28609/2024	MANOJ KUMAR ADADI VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	DORAGUDA PS /123 /2024 () //	AOD20240000001C202400280
9	D-BLAPL/28610/2024	RAHUL KULDEEP @ KULDIP VS STATE OF ODISHA	ARIJEET MISHRA VS	KORAPUT SADAR /114 /2024 () //	
10	D-BLAPL/28611/2024	KUNA DAS VS STATE OF ODISHA	ARIJEET MISHRA VS	RAJKANIKA /50 /2024 () //	
11	D-BLAPL/28613/2024	BHARAT BHUSAN CHAKRA @ CHAKAR VS STATE OF ODISHA	ARIJEET MISHRA VS	CYBER CRIME AND ECONOMIC OFFENCES /39 /2024 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :20/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
12	D-BLAPL/28615/2024	NARAYAN BEHERA VS STATE OF ODISHA	MAHES DAS VS	DARINGBADI /155 /2024 () //	
13	D-BLAPL/28618/2024	BITU PRADAHAN VS STATE OF ODISHA	MAHES DAS VS	K.NUAGOAN /138 /2024 () //	
14	D-BLAPL/28621/2024	BIPLAV BISWAS @ BIPLAB VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	UMERKOTE /7 /2021 () //	
15	D-BLAPL/28622/2024	BISHAL BAGH @ BAG VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	BRAJARAJNAGAR /105 /2024 () //	
16	D-BLAPL/28624/2024	BINAYA MOHANTY VS STATE OF ODISHA	SATYASHREE MOHANTY VS	Maitri Vihar PS /409 /2024 () //	
17	D-BLAPL/28627/2024	PREMCHAND BHOI @ KANHA VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	BURLA /417 /2023 () //	
18	D-BLAPL/28628/2024	SUNIL KUMAR DAS @ PAPU VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	/ /0 () //	
19	D-BLAPL/28629/2024	ESWAR NIRIKI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	CHITRAKONDA /135 /2023 () //	
20	D-BLAPL/28637/2024	SANAJA @ SANUJA KANHAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHIRINGIA /189 /2024 () //	
21	D-BLAPL/28638/2024	BHAJA @ BHAJU BEHERA VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	TALCHER TOWN /657 /2024 () //	
22	D-BLAPL/28639/2024	Y. DURGA VS STATE OF ODISHA	SOUMYA KANTA TRPATHY VS	ORKEL /19 /2024 () //	AOD20240000239C202400024
23	D-BLAPL/28640/2024	TIKESWAR MAHAR @ TIKASWAH MAHR @ KAPILASINGH MAHAR	SMRITANANDA SAHU	GAISILET /81 /2024	

ORISSA HIGH COURT

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/28642/2024	SAHITYA BEHERA @ KANHA	AMLAN SHAKTI PAUL	KHURDA MODEL /84 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/28644/2024	LAMBODHAR BEHERA	SOMJEET DAS	BHARATPUR PS /621 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/28645/2024	DAYASAGAR MEHER	SUSHANTA KUMAR JOSHI	TUREIKELA /270 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/28647/2024	SAROJINI @ SAROJINI NAG @ SANTOSINI NAG	SUSHANTA KUMAR JOSHI	PATNAGARH /31 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/28649/2024	TRILOCHAN PALEI	BIBHU PRASAD CHHUALSINGH	CHANDRASEKHARPUR /695 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/28650/2024	SASMITA MAJHI	AMITAV TRIPATHY	MATHILI /166 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/28656/2024	UDA @ UDAYA KUMAR BHOI	SAPAN KUMAR LENKA	KANDARPUR /171 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/28657/2024	PRASANTA KUMAR NAYAK	SWATIREKHA JENA	S.P.(CID-CRL),CUTTACK /42 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/28659/2024	ASHIS BEHERA	BIRAJA PRASAD NANDA	PIPLI /239 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/28660/2024	MANOJ KUMAR HOTA	RANJAN KUMAR ROUT	NAYAGARH /128 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/28661/2024	TILESWAR PATEL	DIPTIREKHA NANDA	JHARSUGUDA /498 /2024	
		VS	VS	()	

ORISSA HIGH COURT

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35	D-BLAPL/28662/2024	STATE OF ODISHA BASANT PRADHAN @ BASANTA VS	BIJAYA KUMAR SAHOO VS	// ODAGAON /198 /2024 ()	
36	D-BLAPL/28663/2024	STATE OF ODISHA BALARAM ROU TRAY @ GEDA BALIA VS	AMLAN SHAKTI PAUL VS	// KHURDA MODEL /84 /2024 ()	
37	D-BLAPL/28664/2024	STATE OF ODISHA NIRANJAN HARIPAL VS	SATYABRATA PANDA VS	// KANTAMAL /165 /2024 ()	
38	D-BLAPL/28667/2024	STATE OF ODISHA SOUMYA RANJAN DETHI VS	RANJAN KUMAR ROUT VS	// PIPLI /311 /2024 ()	
39	D-BLAPL/28668/2024	STATE OF ODISHA BISHNU CHARAN NAYAK VS	JYOTIRMAYA SAHOO VS	// PURUSHOTTAMPUR /333 /2023 ()	
40	D-BLAPL/28673/2024	STATE OF ODISHA SEYED MOBAIDUR RAHAMAN VS	PRATAP KUMAR NAYAK VS	// SECTOR-7 /106 /2024 ()	
41	D-BLAPL/28677/2024	STATE OF ODISHA SINU @ RUDRAPRATAP NAIK VS	CHIRANJIB ROUT VS	// BIKRAMPUR FCI /171 /2024 ()	
42	D-BLAPL/28678/2024	STATE OF ODISHA KHAGE @KHAGESWAR KARUNA VS	BHABANI SHANKAR DASPARIDA VS	// DHARMABANDHA PS /71 /2024 ()	
43	D-BLAPL/28679/2024	STATE OF ODISHA ASHIS MANDAL VS	ASIT KUMAR JENA VS	// PODIA PS /96 /2024 ()	
44	D-BLAPL/28680/2024	STATE OF ODISHA MANOJ KUMAR MANDAL VS	ASIT KUMAR JENA VS	// ORKEL /270 /2024 ()	
45	D-BLAPL/28681/2024	STATE OF ODISHA LANDU @ GANESH KUMAR KHANDAI VS STATE OF ODISHA	BINI MISHRA VS	// BOLAGARH P.S. /129 /2023 () //	

ORISSA HIGH COURT

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46	D-BLAPL/28691/2024	ABHIMANYU SAHU VS STATE OF ODISHA	PRATYUSHA NAIDU VS	TITILAGARH /82 /2024 () //	
47	D-BLAPL/28694/2024	NILAKANTHA MAHANANDA VS STATE OF ODISHA	SARAT KUMAR JENA VS	TITILAGARH /289 /2024 () //	
48	D-BLAPL/28701/2024	RANJIT PARIDA VS STATE OF ODISHA	SARAT KUMAR JENA VS	BEGUNIAPADA /315 /2024 () //	
49	D-BLAPL/28702/2024	ADISWAR POLAI @ ADHIRA VS STATE OF ODISHA	SARAT KUMAR JENA VS	BEGUNIAPADA /315 /2024 () //	
50	D-BLAPL/28704/2024	SANTOSH SETHY @ SIDHU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /84 /2024 () //	
51	D-BLAPL/28709/2024	CHHOTU MALLIK VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KHARIAR /209 /2024 () //	
52	D-BLAPL/28711/2024	CHANDAN KUMAR SAHU VS STATE OF ODISHA	RABINDRA PRASAD PATNAIK VS	ATHAMALLIK /290 /2023 () //	AOD20230000619C202400012
53	D-BLAPL/28714/2024	SURAJ KUMAR BANDRA @ SAKARI VS STATE OF ODISHA	SUSIL PATTNAIK VS	K.BALANG /38 /2020 () //	
54	D-BLAPL/28719/2024	GOPAL MANDAL VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	//0 () //	
55	D-BLAPL/28720/2024	ROHIT KUMAR MOHANTA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	LINGARAJ P.S. /337 /2021 () //	
56	D-BLAPL/28722/2024	DASMAT@DASHMANTA JANI VS STATE OF ODISHA	SARBESWAR SAHOO VS	MATHILI /125 /2020 () //	AOD20220004505C202400055
57	D-BLAPL/28731/2024	SAHADEV PUJARI	SURYAKANTA DWIBEDI	JEYPORE MAHILA /113 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/28732/2024	RANJAN NAYAK @RANJAN NAIK	UMAKANTA BARIK	SHERAGADA /447 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/28737/2024	SAKIR ALAM	RAMANI KANTA PATTANAIAK	PLANTSITE /307 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/28739/2024	KARTIKA HAZARA	SURYAKANTA DWIBEDI	TIKABALI /35 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/28742/2024	CHITTARANJAN BISWAL	SURYAKANTA DWIBEDI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/28744/2024	SANGRAM@SAGAR SAHU	SARATHI JYOTI MOHANTY	KHALLIKOTE /371 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/28746/2024	BANAMALI KUANR	SATYABRATA MOHANTY	MELCHHAMUNDA /15 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/28747/2024	BHAGIRATHI MAHAPATRA	ADITI HOTA	ATHGARH /114 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/28751/2024	JITU @NIRANJAN JENA	SAPAN KUMAR LENKA	BALIANTA P.S. /430 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/28757/2024	TOFAN PRADHAN	JYOTIRMAYA SAHOO	KABISURYANAGAR (KODALA) /473 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/28761/2024	PRATAP KUMAR SAHU	JYOTIRMAYA SAHOO	KABISURYANAGAR /521 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/28765/2024	UMASHANKAR PANIGRAHI @BAPI	SEPHALEE DAS	KOMNA PS /136 /2022	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :20/09/2024

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69	D-BLAPL/28767/2024	STATE OF ODISHA DILIP KUMAR ROUT @JAGA VS	SUSANTA KUMAR TRIPATHY VS	// BARIPADA TOWN /481 /2024 ()	
70	D-BLAPL/28770/2024	STATE OF ODISHA ISWAR MAHARANA VS	BIPLAB KUMAR DASH VS	// CHAULIAGANJA /74 /2024 ()	
71	D-BLAPL/28773/2024	STATE OF ODISHA MANOJ KUMAR DEO VS	RAJENDRA NARAYAN ROUT VS	// BALASORE VIGILANCE /30 /2023 ()	AOR20220001558C202400143
72	D-BLAPL/28774/2024	STATE OF ODISHA(VIG.) GANESH VIJAYA ALDER VS	KARUNAKAR RATH VS	// PATNAGARH /244 /2024 ()	
73	D-BLAPL/28778/2024	STATE OF ODISHA TAPAN KUMAR DALEI @ TULU VS	LAXMIDHAR MAHAPATRA VS	// KHANDAGIRI P.S. /570 /2024 ()	
74	D-BLAPL/28780/2024	STATE OF ODISHA GAJANAN PRADHAN @ DEBABRATA NANDA @ DEBAPATI KUMAR SAHU VS	DEBAPATI KUMAR SAHU VS	// RANPUR /290 /2024 ()	
75	D-BLAPL/28787/2024	STATE OF ODISHA PABITRA PRUSTY@BAPI VS	DEBASHIS ROUSTRAY VS	// KHANDAGIRI P.S. /536 /2024 ()	
76	D-BLAPL/28792/2024	STATE OF ODISHA RAMESH SARAF VS	SIDDHARTH GOUTAM DAS VS	// MURIBAHAL /201 /2024 ()	
77	D-BLAPL/28802/2024	STATE OF ODISHA ABHISEK GOUDA VS	HRUDANANDA MOHAPATRA VS	// PURI SADAR /375 /2024 ()	
78	D-BLAPL/28804/2024	STATE OF ODISHA SANJEEB PANI VS	AMIT PRASAD BOSE VS	// JEYPORE MAHILA /99 /2024 ()	
79	D-BLAPL/28807/2024	STATE OF ODISHA DHRUBA CHARAN DAS VS	SANJIB KUMAR BHANJADEO VS	// NACHUNI /230 /2024 ()	
		STATE OF ODISHA		//	

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80	D-BLAPL/28809/2024	DEEPAK PRADHAN VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	PHIRINGIA /193 /2023 () //	
81	D-BLAPL/28811/2024	RANJEET BEHERA VS STATE OF ODISHA	SUJATA DASH VS	AIR FIELD P.S. /218 /2024 () //	
82	D-BLAPL/28812/2024	SANJAY KUMAR BEHERA VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	BERHAMPUR TOWN /147 /2024 () //	
83	D-BLAPL/28815/2024	BAPUN @ DASARATHI GHADEI VS STATE OF ODISHA	T.DHIREN KUMAR DORA VS	ODAGAON /180 /2024 () //	
84	D-CMAPL/40836/2024	IPSITA DASH VS STATE OF ODISHA	AVIJIT MISHRA VS	// () //	
85	D-CMAPL/40965/2024	SHYAM DEHURY VS KUMARA SETHY	ADV. VS	// () //	
86	D-CMP/40759/2024	UMESH CHANDRA MISHRA VS SURAMA JENA	JYOTI RANJAN DEO VS	// () //	AOR20220001593C202400016
87	D-CMP/40783/2024	SUMATI BARIK VS GOURA MOHAN BANUA	GOPINATH MISHRA VS	// () //	
88	D-CMP/40787/2024	NIRANJAN GIRI VS MADAN MOHAN JEW MARFAT KUMUDUNI PADHI	BISWAJIT MOHAPATRA VS	// () //	
89	D-CMP/40815/2024	THE EXECUTIVE ENGINEER, EX-ORISSA STATE ELECTRICITY BOARD, MASCTRI (R.D.C.O), BHADRAK VS M/S MANI MALLICA ENTERPRISES, BHADRAK	PRABU KUMAR MISHRA VS	// () //	
90	D-CMP/40888/2024	SUDESH THAKUR VS DIPAK THAKUR	SURYAKANTA DASH VS	// () //	
91	D-CMP/40894/2024	MANJULATA SAHOO	RAMDAS ACHARY	//	

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		VS	VS	0	
		BABAJI SAHOO		//	
92	D-CMP/40897/2024	JASOBANTI SA @ BEHERA	AMIT PRASAD BOSE	//	
		VS	VS	0	
		JADUMANI BEHERA		//	
93	D-CMP/40940/2024	PRABHAKAR SAHOO	DARPAHARI DHAL	//	
		VS	VS	0	
		SESADEV SAHOO		//	
94	D-CMP/40946/2024	GUNI SETHI	HRUDANANDA MOHAPATRA	//	
		VS	VS	0	
		SANJUKTA BEHERA		//	
95	D-CMP/40967/2024	THE TRUSTEE,JAGATSINGHPUR	TUSAR KUMAR MISHRA	//	
		VS	VS	0	
		DEEPAK BERA		//	
96	D-CMP/40970/2024	THE TRUSTEE, JAGATSINGHPUR	TUSAR KUMAR MISHRA	//	
		VS	VS	0	
		DEBABRATA MANNA		//	
97	D-CONTC/40745/2024	MADHABANANDA MOHANTY	ADV	//	AOR20220001657C202400049
		VS	VS	0	
		SANJAY SINGH COMMISSIONER CUM SECRETARY RURAL DEVELOPMENT DEPT.		//	
98	D-CONTC/40763/2024	SUBAL KUMAR NAYAK	ADV.	//	
		VS	VS	0	
		SALINI PANDIT, IAS		//	
99	D-CONTC/40764/2024	MARKANDA CHARAN NAYAK	ADV.	//	
		VS	VS	0	
		SALINI PANDIT, IAS		//	
100	D-CONTC/40765/2024	PRAFULLA KUMAR NAYAK	ADV.	//	
		VS	VS	0	
		SALINI PANDIT, IAS		//	
101	D-CONTC/40788/2024	M/S SRI KRISHNA CHANDAN INFRASTRUCURES, BBSR, RAIPURA	SARADA PRASANNA SARANGI	//	
		VS	VS	0	
		SUBHA PRAKASH KANUNGO, ADDL. TAHASILDAR, BBSR		//	
102	D-CONTC/40789/2024	NEERJA PIPLANI	SARADA PRASANNA SARANGI	//	
		VS	VS	0	

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103	D-CONTC/40799/2024	RAJESH KUMAR SAMAL, ADDL. TAHASILDAR, BBSR TAPAN KUMAR SAMAL VS	ADV. VS	// // 0	
104	D-CONTC/40800/2024	NISHAN MISHRA, BDO, RAJNAGAR FAKIR CHARAN SANGRAM SINGH VS	ADV. VS	// // 0	
105	D-CONTC/40801/2024	C.J. VENUGOPALA SHARMA, IAS SAROJ KUMAR SETH VS	ADV. VS	// // 0	
106	D-CONTC/40803/2024	INDRAMANI TRIPATHY, IAS PRIYA RANJAN MOHANTY VS	DR. JITENDRA KUMAR LENKA VS	// // 0	AOD20240000656C202400002
107	D-CONTC/40853/2024	USHA PADHEE,ADDL. CHIEF SECRETARY, HOUSING AND URBAN DEVELOPMENT DEPTT. GOPAL KRISHNA DAS VS	ADV. VS	// // 0	AOR20220001597C202400129
108	D-CONTC/40854/2024	ANU GARG, COMMISSIONER CUM SECRETARY WATER RESOURCES DEPT. RAKESH PRADHAN VS	ADV. VS	// // 0	
109	D-CONTC/40857/2024	KENDRA KUJURU, OES KASHINATH SWAIN VS	KUNAL KUMAR SWAIN VS	// // 0	
110	D-CONTC/40863/2024	ARAVIND AGRAWAL, IAS SANJAYA KUMAR BEHERUK VS	ADV. VS	// // 0	
111	D-CONTC/40879/2024	SHALINI PANDIT, IAS DAMAYANTI SWAIN VS	ADV. VS	// // 0	
112	D-CONTC/40881/2024	SARA HEMBRAM, TAHASILDAR, BONTH M/S.SHREE JAGANNATH STONE SUPPLIERS VS	ADV. VS	// // 0	
113	D-CONTC/40883/2024	JITENDRA MURMU, OAS M/S.SHREE JAGANNATH STONE SUPPLIERS VS	ADV. VS	// // 0	
		JITENDRA MURMU, OAS		//	

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114	D-CONTC/40898/2024	JAGANNATH SETHI VS ASWATHY S., IAS	ADV. VS	// ()	
115	D-CONTC/40902/2024	BISHNU CHARAN NAYAK VS ARABINDA KUMAR PADHEE, IAS	ADV. VS	// ()	
116	D-CONTC/40909/2024	SANATANA MOHARANA VS NILAKANTA BEHERA, OAS	ADV. VS	// ()	
117	D-CONTC/40911/2024	NIRAKAR NAYAK VS GOURIRANI NAYAK, DEO, KEONJHAR	ADV. VS	// ()	
118	D-CONTC/40927/2024	KUNTI SANDHA VS MANOJ SATYAWAN MAHAJAN, IAS	ADV. VS	// ()	
119	D-CONTC/40928/2024	TAPAS KARTA VS MANOJ SATYAWAN MAHAJAN, IAS	ADV. VS	// ()	
120	D-CONTC/40931/2024	LATA SANDHA VS MANOJ SATYAWAN MAHAJAN, IAS	ADV. VS	// ()	
121	D-CONTC/40964/2024	AKSHAYA KUMAR DASH VS SUVENDU SUTAR, SUPT. ENGINEER RURAL WORKS DEPT.	TUSAR KUMAR MISHRA VS	// ()	
122	D-CRLA/28620/2024	ARJUN CHARAN MOHAPATRA VS STATE OF ODISHA	NIRANJAN LENKA VS	KENDRAPARA SADAR /375 /2024 ()	
123	D-CRLA/28630/2024	DILLIP KUMAR PRADHAN VS STATE OF ODISHA	DEVASHIS PANDA VS	DHENKANAL SADAR /483 /2020 ()	
124	D-CRLA/28707/2024	CHANDRAMANI ROUT @ LANDA VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	TIGIRIA /165 /2021 ()	
125	D-CRLA/28718/2024	DHANU @ PRATAP PALEI	SARAT KUMAR JENA	KHALLIKOTE /266 /2020	

ORISSA HIGH COURT

FILING REPORT AS ON :20/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLA/28726/2024	KALIA POLEI @ PADMA CHARAN POLEI	JYOTIRMAYA SAHOO	KHALLIKOTE /266 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLA/28740/2024	BIBHUDATTA SHARMA	SURYAKANTA DWIBEDI	PHULBANI TOWN /140 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMA/28696/2024	INDRAJIT DE	RAJESWAR HOTA	/ /0	
		VS	VS	()	
		REPUBLIC OF INDIA. (CBI)		//	
129	D-CRLMA/28771/2024	JHUNU NAYAK		TOMANDO /23 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMC/28596/2024	RAJENDRA BEHERA	ALOK KUMAR PANDA	BALIKUDA /70 /2009	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMC/28612/2024	DHANANJAY JENA @ BACHAN JENA	NETRANANDA BISWAL	MADHUPATNA /155 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMC/28616/2024	K.SANTOSH KUMAR DORA @ K.SANTOSH DORA	PRASANTA KUMAR PANDA	JARADA /133 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMC/28617/2024	DAYANIDHI NAYAK	JAGANNATH BHUYAN	PHULBANI TOWN /150 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMC/28626/2024	SAMIR KUMAR ROUT@SAMIR ROUT	SAMARENDRA BAHADUR	NIALI /36 /1998	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMC/28632/2024	MANAPPURAM ASSET FINANCE LTD., KUJANGA	DIPTI RANJAN SENAPATI	KUJANGA /433 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMC/28635/2024	UPENDRA PRADHAN @UPENDRA KUMAR PRADHAN	MITU KUMAR BISWAL	MAHANGA /73 /2020	AOD20240000430C202400008
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :20/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-CRLMC/28636/2024	STATE OF ODISHA PRAMOD KUMAR ROUT VS	SURYANARAYAN BISWAL VS	// /0 ()	
138	D-CRLMC/28643/2024	STATE OF ODISHA SUSHREE SANGITA PATTNAIK VS	RATIKANTA MOHAPATRA VS	// RANPUR /182 /2024 ()	
139	D-CRLMC/28648/2024	STATE OF ODISHA MURARI MOHAN ROUSTRAY VS	BIDYADHAR MANSING VS	// RANPUR /181 /2024 ()	
140	D-CRLMC/28652/2024	STATE OF ODISHA GANESH MAJHI VS	BIKRAM CHANDRA GHADAI VS	// /0 ()	
141	D-CRLMC/28658/2024	STATE OF ODISHA SISIR BALIARSINGH @ SISIR KUMAR BALIARSINGHASWINI KUMAR MISHRA 3 VS	VS	// BOLAGARH P.S. /8 /2018 ()	
142	D-CRLMC/28670/2024	STATE OF ODISHA MANAS RANJAN JENA VS	LALITENDU BHUYAN VS	// RAMACHANDRAPUR /67 /2012 ()	
143	D-CRLMC/28672/2024	STATE OF ODISHA RAMESH CHANDRA JENA @ RAMESH JENA VS	DEBASIS SAHOO VS	// NANDIPADA /81 /2021 ()	
144	D-CRLMC/28687/2024	STATE OF ODISHA PRIYABRATA PUHAN VS	PRAFULLA KUMAR KAR VS	// MADHUPATNA /230 /2024 ()	
145	D-CRLMC/28695/2024	STATE OF ODISHA SUBASH CHANDRA NAYAK VS	ABHIMANYU PARIDA VS	// SAHADEV KHUNTA /399 /2014 ()	
146	D-CRLMC/28699/2024	STATE OF ODISHA INDRAJIT NAIK VS	LAXMAN PRADHAN VS	// CHAKAPADA PS /89 /2024 ()	
147	D-CRLMC/28703/2024	STATE OF ODISHA GIRIBALA BEHERA VS	BISWARANJAN DALAI VS	// PURIGHAT /107 /2016 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :20/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-CRLMC/28712/2024	SUBAM @SUBARNA KESHARI CHAND VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	NIHALPRASAD /119 /2020 () //	AOR20220001297C202400070
149	D-CRLMC/28716/2024	SWAYAMBAR MAJHI VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	BODEN /164 /2018 () //	
150	D-CRLMC/28724/2024	SANGRAM KESHARI CHAND @SANGRAM CHAND VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	NIHALPRASAD /95 /2020 () //	AOR20220001297C202400071
151	D-CRLMC/28729/2024	ANANDA @ MANORANJAN SETHI VS STATE OF ODISHA	BIRENDRA KUMAR PARDHI VS	PATNA /69 /2016 () //	
152	D-CRLMC/28730/2024	SHUBRANTA BHUSAN DAS VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	Bamapada (Industrial Area) /213 /2015 () //	
153	D-CRLMC/28734/2024	TILARAM BEHERA @ TRILOCHAN BEHERA VS STATE OF ODISHA	TILARA VS	BODEN /57 /2022 () //	
154	D-CRLMC/28743/2024	BIKASH KUMAR PRADHAN VS PUSPALATA DASH	PRASANTA KUMAR SATAPATHY VS	/ /0 () //	
155	D-CRLMC/28749/2024	PARTHA SARATHI MISHRA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	CDA-II /67 /2024 () //	
156	D-CRLMC/28750/2024	SURENDRA KUMAR MAHAPATRA VS STATE OF ODISHA	RAMANI KANTA PATTANAIK VS	SAMBALPUR TOWN /230 /2022 () //	
157	D-CRLMC/28758/2024	RAJENDRA NARAYAN DAS VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	LAXMISAGAR P.S. /446 /2023 () //	
158	D-CRLMC/28768/2024	BHARAT BHUSAN JAGADEV VS STATE OF ODISHA(VIG.)	BISHNU PRASAD PRADHAN VS	BHUBANESWAR VIGILANCE /27 /2003 () //	
159	D-CRLMC/28775/2024	NILAM @ NEELAM KUMAR SWAIN	SUDEEP KUMAR SARANGI	/ /0	

ORISSA HIGH COURT

FILING REPORT AS ON :20/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
160	D-CRLMC/28783/2024	PRATAP CHANDRA DAS	AMIT PRASAD BOSE	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
161	D-CRLMC/28789/2024	ABHINASH DASH	PRATIK NAYAK	BIDANASI /107 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
162	D-CRLMC/28797/2024	RINKU @ KUNMUN SAMANTRAY	SANJIB KUMAR BHANJADEO	RANPUR /33 /2012	
		VS	VS	()	
		STATE OF ODISHA		//	
163	D-CRLMP/28603/2024	RAMESH CHANDRA NAYAK	PUSPAMITRA MOHAPATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
164	D-CRLMP/28646/2024	CHANDRAMANI JENA	BIJAY JENA	KHAIRA /291 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
165	D-CRLMP/28655/2024	RATNAKAR SAHOO	SHIVSANKAR MOHANTY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
166	D-CRLMP/28675/2024	BIJAYALAXMI PANDA	JYOTSNARANI RATH	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
167	D-CRLMP/28717/2024	NIBEDITA BHOI	SATYA NARAYAN MISHRA 4	/ /0	
		VS	VS	()	
		SANTOSH KUMAR SAHOO		//	
168	D-CRLMP/28741/2024	SABITA SAHU	ALOK KUMAR PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
169	D-CRLMP/28753/2024	MINAKHI CHOUDHURY	SARADA DASH	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
170	D-CRLMP/28760/2024	BIPIN BIHARI MALLIK	SUSANTA KUMAR TRIPATHY	/ /0	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :20/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-CRLMP/28766/2024	STATE OF ODISHA SWAPNA RANI SUBUDHI VS	JYOTSNARANI RATH VS	// /0 ()	
172	D-CRLMP/28784/2024	STATE OF ODISHA SHANTILATA BEHERA VS	SUBHRANSHU DASH VS	// /0 ()	
173	D-CRLREV/28599/2024	STATE OF ODISHA MANAS RANJAN SAHU VS	JAGAJIBAN PRADHAN VS	// PURI TOWN /222 /2001 ()	
174	D-CRLREV/28602/2024	STATE OF ODISHA UPENDRA SETHI VS	JAGAJIBAN PRADHAN VS	// PURI TOWN /223 /2001 ()	
175	D-CRLREV/28641/2024	STATE OF ODISHA HALADHARA MAHANTA VS	DIGAMBAR SETHI VS	// GHATAGAON /128 /2022 ()	
176	D-CRLREV/28676/2024	STATE OF ODISHA PRADIPTA @ PRADEEPTA NAYAK VS	ASHOK KUMAR BEHERA VS	// JAJPUR ROAD /26 /2024 ()	
177	D-CRLREV/28700/2024	STATE OF ODISHA SURA @ SURESH KUMAR BEHERA VS	RABINDRA NATH PRUSTY VS	// /0 ()	
178	D-CRLREV/28756/2024	STATE OF ODISHA RANJIT BEHERA VS	SURYAKANTA DWIBEDI VS	// /0 ()	
179	D-CRLREV/28762/2024	STATE OF ODISHA SAYEED KHAN @ SAHID KHAN VS	PRABHU PRASANNA BEHERA VS	// TIRTOL /116 /2016 ()	
180	D-CRLREV/28763/2024	STATE OF ODISHA GOURAHARI NAIK VS	RASHMI RANJAN DAS VS	// PATNA /91 /2023 ()	
181	D-FAO/40842/2024	STATE OF ODISHA SARBESWAR LENKA VS	SAMEER KUMAR DAS VS	// /0 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :20/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-FAO/40850/2024	GIRIJA PRASAD SAHOO VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// () //	
183	D-ITA/40827/2024	PANKAJ GUPTA VS PRINCIPAL CHIEF COMMNR. OF INCOME TAX, BBSR	SUMIT LAL VS	// () //	
184	D-LAA/40892/2024	BIJAYA KETAN SETHY VS STATE OF ODISHA	RAMDAS ACHARY VS	// () //	
185	D-MACA/40936/2024	D.B.ORIENTAL INSURANCE CO.LTD.,ANGUL VS SABITA SAHU	SANTOSH KUMAR MOHANTY VS	// () //	
186	D-MACA/40950/2024	M/S. NATIONAL INSURANCE CO.LTD.,BARGARH VS SABITA MAJHI	BIBEKANANDA UDGATA VS	// () //	
187	D-MATA/40798/2024	CHANDRASEKHAR MISHRA VS SUSHRI SANGITA RATH	JAYANT KUMAR DAS VS	// () //	
188	D-MSA/40795/2024	M/S VASUNDHARA LAND AND DEVELOPERS PVT.LTD. VS ODISHA REAL ESTATE APPELLATE TRIBUNAL, BBSR	PRADIPTA VARMA VS	// () //	
189	D-MSA/40945/2024	VIPUL LTD.,NEW DELHI VS BIMALENDU PRADHAN	SATYA SMRUTI MOHANTY VS	// () //	
190	D-OTAPL/40840/2024	COMMISSIONER OF CUSTOMS (PREVENTIVE), BBSR VS M/S. GLOBAL ASSOCIATES, KOLKATA.	RUSHAR KANTI SATAPATHY, SR, S.C.(GST, C.T AND CUSTOM) VS	// () //	AOR20220001780C202400060
191	D-OTAPL/40868/2024	COMMISSIONER OF CUSTOMS (PREVENTIVE), BBSR VS KUNAL AGARWAL	RUSHAR KANTI SATAPATHY, SR, S.C.(GST, C.T AND CUSTOM) VS	// () //	AOR20220001780C202400061
192	D-RPFAM/40917/2024	SAMAR PRADHAN VS RINARANI BARAL	ARJUNA CHARANA BEHERA VS	// () //	
193	D-RVWPET/40893/2024	STATE OF ODISHA	DEBASIS NAYAK, A.G.A.	//	LOD20240000200C202400077

ORISSA HIGH COURT

FILING REPORT AS ON :20/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
194	D-TRP(C)/40873/2024	PANDABA KUMAR SAHOO		//	
		DIBYADARSINI RAY	NIRANJAN PRASAD PATRA	//	
		VS	VS	()	
195	D-WA/40732/2024	SATYA RANJAN MOHAPATRA		//	
		STATE OF ODISHA	MALAYA KETAN BALABANTRAY, A.G.A.	//	LOD20240000200C202400069
		VS	VS	()	
		SHYAMA DUNGURIA		//	
196	D-WA/40733/2024	STATE OF ODISHA	MALAYA KETAN BALABANTRAY, A.G.A.	//	LOD20240000194C202400094
		VS	VS	()	
		SUNITA KUMARI APATA		//	
197	D-WA/40735/2024	STATE OF ODISHA	MALAYA KETAN BALABANTRAY, A.G.A.	//	LOD20240000172C202400148
		VS	VS	()	
		SANTOSH KUMAR MANGARAJ		//	
198	D-WA/40739/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	//	LOD20240000200C202400075
		VS	VS	()	
		KAILASH CHANDRA NAYAK		//	
199	D-WA/40742/2024	STATE OF ODISHA	ARNAV BEHERA, A.S.C.	//	LOD20240000200C202400074
		VS	VS	()	
		UDAYANATH SAHOO		//	
200	D-WA/40744/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	//	LOD20240000194C202400099
		VS	VS	()	
		DHANALAXMI MOHANTY		//	
201	D-WA/40746/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	//	LOD20240000200C202400072
		VS	VS	()	
		DINABANDHU NAYAK		//	
202	D-WA/40748/2024	STATE OF ODISHA	ARNAV BEHERA, A.G.A.	//	LOD20240000172C202400153
		VS	VS	()	
		DURGA MOHAN DAS		//	
203	D-WA/40749/2024	STATE OF ODISHA	PURNA CHANDRA DAS, A.S.C.	//	LOD20240000194C202400096
		VS	VS	()	
		PRADIP KUMAR NAYAK		//	
204	D-WA/40750/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	//	LOD20240000172C202400150
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :20/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-WA/40751/2024	ACHUTANANDA BEHERA STATE OF ODISHA VS DHADU JENA	SANGRAM JENA, A.G.A. VS	// // ()	LOD20240000194C202400097
206	D-WA/40752/2024	STATE OF ODISHA VS PRATIMA TRIPATHY	BIPLAB MOHANTY, A.G.A. VS	// // ()	LOD20240000200C202400070
207	D-WA/40753/2024	STATE OF ODISHA VS BASANTA KUMAR PANDA	HARI KRUSHNA PANIGRAHI,A.S.C VS	// // ()	LOD20240000194C202400095
208	D-WA/40754/2024	STATE OF ODISHA VS UPENDRA NATH BEHERA	SHAKTI PRASAD PANDA,A.G.A VS	// // ()	LOD20240000172C202400149
209	D-WA/40755/2024	STATE OF ODISHA VS BHARAT MALANA	ARNAV BEHERA,A.S.C VS	// // ()	LOD20240000172C202400151
210	D-WA/40756/2024	STATE OF ODISHA VS BRUNDABAN ROUT	SANGRAM JENA,A.G.A VS	// // ()	LOD20240000194C202400098
211	D-WA/40757/2024	STATE OF ODISHA VS GOKULA CHANDRA KHILLAR	ARNAV BEHERA,A.S.C VS	// // ()	LOD20240000172C202400152
212	D-WA/40758/2024	STATE OF ODISHA VS BIBEKANANDA BEHERA	SHAKTI PRASAD PANDA,A.G.A VS	// // ()	LOD20240000200C202400073
213	D-WA/40762/2024	STATE OF ODISHA VS RANJITA BHOI	BIPLAB MOHANTY, A.G.A. VS	// // ()	LOD20240000172C202400154
214	D-WA/40773/2024	STATE OF ODISHA VS JADUMANI DAS	MANOJ KUMAR KHUNTIA,A.G.A VS	// // ()	LOD20240000194C202400100
215	D-WA/40774/2024	JABAMANI MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// // ()	

ORISSA HIGH COURT

FILING REPORT AS ON :20/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-WA/40806/2024	STATE OF ODISHA VS SUNIL KUMAR DASH	DEBASIS MOHAPATRA,A.S.C VS	// 0 //	LOD20240000194C202400101
217	D-WA/40808/2024	STATE OF ODISHA VS SESHA DEB DAS	BIPLAB MOHANTY,A.G.A VS	// 0 //	LOD20240000200C202400076
218	D-WA/40810/2024	STATE OF ODISHA VS BIDULATA SAHOO	BIPLAB MOHANTY,A.G.A VS	// 0 //	LOD20240000172C202400156
219	D-WA/40811/2024	STATE OF ODISHA VS RENUBALA JENA	BIPLAB MOHANTY,A.G.A VS	// 0 //	LOD20240000172C202400155
220	D-WA/40823/2024	SAMIR KUMAR BARIK @ SAMIR BARIK VS SECRETARY, INSURANCE OMBUDSMAN,BHUBANESWAR	JUDHISTHIR SAHOO VS	// 0 //	AOD20220003315C202400021
221	D-WA/40861/2024	MAHESWAR RANA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
222	D-WA/40869/2024	ACHYUTA PATRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
223	D-WA/40871/2024	STATE OF ODISHA VS LOREE HATI	RABI NARAYAN MISHRA,A.G.A VS	// 0 //	LOD20240000172C202400157
224	D-WA/40874/2024	MANAS KUMAR MISHRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
225	D-WP(C)/40727/2024	MITRABHANU MAHALIK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	AOD20240000306C202400040
226	D-WP(C)/40728/2024	BHABANI SANKAR JAYASINGH VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	AOD20240000306C202400039
227	D-WP(C)/40729/2024	DUSMANTA NAG	SUKANTA KUMAR DALAI	//	AOD20240000306C202400050

ORISSA HIGH COURT

FILING REPORT AS ON :20/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
228	D-WP(C)/40730/2024	STATE OF ODISHA PRADEEP KUMAR NAYAK	SITANSU MOHAN SINGH	//	
		VS	VS	()	
229	D-WP(C)/40731/2024	STATE OF ORISSA PRADIPTA KUMAR DASH	SITANSU MOHAN SINGH	//	
		VS	VS	()	
230	D-WP(C)/40734/2024	STATE OF ODISHA GOVIND NARAIN AND BROTHERS	ROHIT MADAN	//	AOR20220001462C202400021
		VS	VS	()	
231	D-WP(C)/40736/2024	ORDNANCE FACTORY BADMAL, BOLANGIR ABINASH BHANJA	DEPT. OF DEFENCE PRODUCTION MUNITIONS/INDIA LTD. SITANSU MOHAN SINGH	//	
		VS	VS	()	
232	D-WP(C)/40737/2024	STATE OF ORISSA VARUN JINDAL	ROHIT MADAN	//	AOR20220001462C202400020
		VS	VS	()	
233	D-WP(C)/40738/2024	ORDNANCE FACTORY BADMAL, BOLANGIR NEELAM MAHAJAN	DEPT. OF DEFENCE PRODUCTION MUNITIONS/INDIA LTD. ROHIT MADAN	//	AOR20220001462C202400019
		VS	VS	()	
234	D-WP(C)/40740/2024	ORDNANCE FACTORY BADMAL, BOLANGIR GOBARDHAN PRUSTY	DEPT. OF DEFENCE PRODUCTION MUNITIONS/INDIA LTD. BHAKTA RANJAN BARIK	//	
		VS	VS	()	
235	D-WP(C)/40741/2024	STATE OF ODISHA ANIL CHOUDHARY	ROHIT MADAN	//	AOR20220001462C202400022
		VS	VS	()	
236	D-WP(C)/40743/2024	ORDNANCE FACTORY BADMAL, BOLANGIR JITENDRA MALLICK	DEPT. OF DEFENCE PRODUCTION MUNITIONS/INDIA LTD. DEBASHISHA HOTA	//	AOR20220001293C202400009
		VS	VS	()	
237	D-WP(C)/40747/2024	CHAIRMAN, NATIONAL INSTITUTE OF OPEN SCHOOLING USHARANI PRAHARAJ	DEEPAK KUMAR PANI	//	AOR20220004106C202400016
		VS	VS	()	
238	D-WP(C)/40760/2024	REGIONAL MANAGER UCO BANK BHUBANESWAR BANDITA TRIPATHY	SAMIR KUMAR MISHRA	//	
	WP(C)/23653/2024	VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :20/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-WP(C)/40761/2024	CUTTACK MUNICIPAL CORPORATION BIDHUPRAVA RATH VS	NIRA SUNDAR PANDA VS	// // ()	
240	D-WP(C)/40766/2024	THE COMMISSIONER CUM SECY TO GOVT OF ODISHA, WOMEN AND CHILD DEVELOPMENT DEPT, BBSR ASHWINI GOPAL VS	SUBHADUTTA ROUTRAY VS	// // ()	
241	D-WP(C)/40767/2024	STATE OF ODISHA M/S TIRUPATI DRILLING AND MINING SERVICES PRIVATE LIMITED VS	THE HANPADA MOHANTY VS	// // ()	
242	D-WP(C)/40768/2024	THE ODISHA LIFT IRRIGATION CORPORATION, BBSR MILAN KUMAR SAHOO VS	RAJA DIGBIJAY KISHORE DASH VS	// // ()	
243	D-WP(C)/40769/2024	UNION OF INDIA PABITRA KUMAR SWAIN VS	BHABANI SANKAR TRIPATHY (1) VS	// // ()	
244	D-WP(C)/40770/2024	STATE OF ODISHA MANOJ KUMAR POLAI VS	BHABANI SANKAR TRIPATHY (1) VS	// // ()	
245	D-WP(C)/40771/2024	STATE OF ODISHA JITENDRA KUMAR ROUL VS	SATYA NARAYAN BHRAMAR RAY VS	// // ()	
246	D-WP(C)/40772/2024	STATE OF ODISHA SURYANARAYAN MISHRA VS	SUSANTA KUMAR ROUT VS	// // ()	
247	D-WP(C)/40775/2024	STATE OF ODISHA MAHENDRA KUMAR BEHERA VS	GYANESWAR SATPATHY VS	// // ()	
248	D-WP(C)/40776/2024	STATE OF ODISHA RANJAN KUMAR JENA VS	PRASANTA KUMAR SATAPATHY VS	// // ()	
249	D-WP(C)/40777/2024	STATE OF ODISHA NAGENDRA SAHOO VS	PRASANTA KUMAR SATAPATHY VS	// // ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :20/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/40778/2024	RAJENDRA GIRI VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //	
251	D-WP(C)/40779/2024	MAHESWAR BHOI VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //	AOD20240000276C202400065
252	D-WP(C)/40780/2024 WP(C)/23657/2024	JNANENDRA JENA VS THE COMMISSIONER, B.M.C, BHUBANESWAR, KHURDA	ANIMESH MOHANTY VS	// 0 //	
253	D-WP(C)/40781/2024	KAILASH CHANDRA SUBUDHI VS STATE OF ODISHA	GOPINATH PANDA VS	// 0 //	
254	D-WP(C)/40782/2024	UPENDRA KUMAR PATNAIK VS STATE OF ODISHA	GOPINATH PANDA VS	// 0 //	
255	D-WP(C)/40784/2024	MANJULATA BEHERA VS STATE OF ODISHA	GOPINATH PANDA VS	// 0 //	
256	D-WP(C)/40785/2024 WP(C)/23656/2024	DAYANIDHI MAHANTA VS TAHASILDAR, PATNA	MITHUN DAS VS	// 0 //	
257	D-WP(C)/40786/2024	BABITA MANDAL VS MRUTUNJAYA SAMAL	BISWAJIT MOHAPATRA VS	// 0 //	
258	D-WP(C)/40790/2024	RASMI @ RASMITA BEHERA VS STATE OF ODISHA	BHASKAR SAMANTARAY VS	// 0 //	
259	D-WP(C)/40791/2024	BIJAYALAXMI BASTIA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //	AOD20240000276C202400066
260	D-WP(C)/40792/2024	SUDHAKAR SWAIN VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //	AOD20240000276C202400067
261	D-WP(C)/40793/2024	GHANA BEHERA	BHASKAR SAMANTARAY	//	

ORISSA HIGH COURT

FILING REPORT AS ON :20/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
262	D-WP(C)/40794/2024	PRADEEPTA KISHORE JENA	SURYASNATA MOHAPATRA	//	
		VS	VS	()	
		COLLECTOR-CUM-DISTRICT MAGISTRATE, JAGATSINGHPUR		//	
263	D-WP(C)/40796/2024	SIBO RAM PANDA	UPENDRA KUMAR SAMAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-WP(C)/40797/2024	PRAMOD KUMAR NAYAK	JYOTIRMAY GUPTA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-WP(C)/40802/2024	LAXMIDHAR PADHI	ADHIRAJ MOHANTY	//	
		VS	VS	()	
		THE CHIEF COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA			
266	D-WP(C)/40804/2024	BENUDHAR NANDA	DHANESWAR BEHERA	//	AOD20240000276C202400071
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-WP(C)/40805/2024	BHAGABAN MALLIK	DHANESWAR BEHERA	//	AOD20240000276C202400068
		VS	VS	()	
		STATE OF ODISHA		//	
268	D-WP(C)/40807/2024	DEBAPRIYA BIBEKANANDA PRADHAN	RAMAKANTA DAS	//	
		VS	VS	()	
		UNION OF INDIA		//	
269	D-WP(C)/40809/2024	MADHABA MAHALA	RANJIT SAMAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
270	D-WP(C)/40812/2024	PITAMBAR SAHU	RANJIT SAMAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
271	D-WP(C)/40813/2024	KAMAL LOACHAN BEHERA	RANJIT SAMAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
272	D-WP(C)/40814/2024	MITRABHANU NAYAK	RANJIT SAMAL	//	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :20/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/40816/2024	STATE OF ORISSA PREMSAGAR BEHERA VS	RANJIT SAMAL VS	// // 0	
274	D-WP(C)/40817/2024	STATE OF ODISHA DHURUBA BARIK VS	RANJIT SAMAL VS	// // 0	
275	D-WP(C)/40818/2024	STATE OF ODISHA BABULI BAG VS	RANJIT SAMAL VS	// // 0	
276	D-WP(C)/40819/2024	STATE OF ODISHA DAMODAR JIT VS	RANJIT SAMAL VS	// // 0	
277	D-WP(C)/40820/2024	STATE OF ORISSA HADIBANDHU JENA VS	RANJIT SAMAL VS	// // 0	
278	D-WP(C)/40821/2024	STATE OF ODISHA PRASADU ACHARYA VS	RANJIT SAMAL VS	// // 0	
279	D-WP(C)/40822/2024	STATE OF ODISHA PRASANNA KUMAR JYOTISH VS	RANJIT SAMAL VS	// // 0	
280	D-WP(C)/40824/2024	STATE OF ORISSA BABRUBAHAN PRADHAN VS	RANJIT SAMAL VS	// // 0	
281	D-WP(C)/40825/2024	STATE OF ODISHA BHABA SHANKAR MAHALA VS	RANJIT SAMAL VS	// // 0	
282	D-WP(C)/40826/2024	STATE OF ODISHA SWASTIK STEVEDORES PVT LTD.,CUTTACK VS	KAJAL SAHOO VS	// // 0	AOR20220001613C202400080
283	D-WP(C)/40828/2024	ASSISTANT COMMISSIONER GST AND CENTRAL EXCISE,CUTTACK ARUN KUMAR NAYAK VS	RANJIT SAMAL VS	// // 0	
		STATE OF ORISSA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :20/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/40829/2024	RABINDRANATH NAYAK VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //	
285	D-WP(C)/40830/2024	NISHIKANTA PRADHAN VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //	
286	D-WP(C)/40831/2024 WP(C)/23721/2024	MADHUSUDAN ROUL VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// 0 //	
287	D-WP(C)/40832/2024	KALI CHARAN TARAI VS STATE OF ODISHA	BRUNDABAN ROUT VS	// 0 //	
288	D-WP(C)/40833/2024 WP(C)/23724/2024	DIBYAJYOTI HOTA VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// 0 //	
289	D-WP(C)/40834/2024	NARENDRA KUMAR MISHAL VS UNION OF INDIA	DR. SIMANCHALLA RANJIT VS	// 0 //	
290	D-WP(C)/40835/2024	ISWAR CHANDRA SINGH VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// 0 //	
291	D-WP(C)/40837/2024	RASHMITA MALLICK VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
292	D-WP(C)/40838/2024	BIJAY KUMAR MUNDARY VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
293	D-WP(C)/40839/2024	M/S. SHAKTI MALTARE AND LEMONADE PVT LTD VS ADDITIONAL COMMISSIONER OF CT AND GST (APPEAL), CENTRAL ZONE-I, CTC	KAJAL SAHOO VS	// 0 //	AOR20220001613C202400081
294	D-WP(C)/40841/2024	M/S. SAI AGENCY, CUTTACK VS THE PRINCIPAL COMMISSIONER OF CENTRAL GOODS AND SERVICES TAX	ASISH KUMAR SAMAL VS	// 0 //	
295	D-WP(C)/40843/2024	SUNITA PADHAN	UMA CHARAN MISHRA	//	

ORISSA HIGH COURT**FILING REPORT AS ON :20/09/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/40844/2024	KABITA SINGH	SAMEER KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/40845/2024	RASHMI RANJAN ROUT	SIDHARTHA MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/40846/2024	DHABALESWAR KHANDUAL	SAMEER KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/40847/2024	M/S. SHREE BALAJI TRADERS, ROURKELA	SOMA PATNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/40848/2024	UTKAL SUPPLIERS, GANJAM	CHINMAY CHOUDHURY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/40849/2024	CHITRASEN PATRA	BIDYALOK MOHAPATRA	//	
		VS	VS	0	
		EMPLOYEES PROVIDENT FUND ORGANISATION		//	
302	D-WP(C)/40851/2024	DR. PRASANTA KUMAR SWAIN	PRAJIT KUMAR PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/40852/2024	CHITTARANJAN MISHRA	ACHYUTANANDA PATTANAİK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/40855/2024	ASHOK KUMAR NAYAK	NIHAL RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/40856/2024	ANANYA SWAIN	SAILABALA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/40858/2024	NIRMAL CHANDRA ROURTRAY	AKSHAYA KUMAR SAHOO	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :20/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WP(C)/40859/2024	STATE OF ODISHA JAYANTI MANJARI RATH VS UNION OF INDIA	PRASANNA KUMAR NANDA VS	// // 0 //	
308	D-WP(C)/40860/2024	ABHIMANYU MOHANTA VS STATE OF ODISHA	RAMANATH ACHARYA VS	// 0 //	
309	D-WP(C)/40862/2024	SUMITRA KHUNTIA VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //	
310	D-WP(C)/40864/2024	M/S. SHAKTI MALTARE AND LEMONADE PVT LTD.,ANGUL VS ADDITIONAL COMMISSIONER OF CT AND GST,CUTTACK	KAJAL SAHOO VS	// 0 //	AOR20220001613C202400082
311	D-WP(C)/40865/2024	SHAKTIMALTARE AND LEMONADE PVT LTD.,ANGUL VS ADDITIONAL COMMISSIONER OF CT AND GST,CUTTACK	KAJAL SAHOO VS	// 0 //	AOR20220001613C202400083
312	D-WP(C)/40866/2024	SWASTIK STEVEDORES PVT LTD.,CUTTACK VS ASSISTANT COMMISSIONER GST AND CENTRAL EXCISE,CUTTACK	KAJAL SAHOO VS	// 0 //	AOR20220001613C202400084
313	D-WP(C)/40867/2024	JAGESWAR PRADHAN VS STATE OF ODISHA	KHIROD KUMAR SWAIN VS	// 0 //	
314	D-WP(C)/40870/2024	RITA @ REETA BISHI VS UNION OF INDIA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //	
315	D-WP(C)/40872/2024	DR. BIRANCHI NARAYAN MOHAPATRA VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //	
316	D-WP(C)/40875/2024	RADHASHYAM PATRA VS B.M.C., BBSR	RAMANATH ACHARYA VS	// 0 //	
317	D-WP(C)/40876/2024	KALU MOHANTY VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //	

ORISSA HIGH COURT**FILING REPORT AS ON :20/09/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/40877/2024	KALANDI CHARAN ROUT VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
319	D-WP(C)/40878/2024	KRUSHNA CHANDRA PANDA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
320	D-WP(C)/40880/2024	SANJIB DAS VS STATE OF ODISHA	SARADA PRASANNA MOHARANA VS	// 0 //	
321	D-WP(C)/40882/2024	BISHNU CHARAN ROUT VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
322	D-WP(C)/40884/2024	SURESH CHANDRA SAHOO VS STATE OF ODISHA	PABITRA KUMAR BEHERA VS	// 0 //	
323	D-WP(C)/40885/2024	BIJAY KUMAR MISHRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
324	D-WP(C)/40886/2024	PRASANTA KUMAR RATHA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
325	D-WP(C)/40887/2024	BIJAY KETAN BEHERA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
326	D-WP(C)/40889/2024	DEVANDAR SAHANI VS STATE OF ODISHA	SIDHARTHA DAS VS	// 0 //	
327	D-WP(C)/40890/2024	HEMANTA KUMAR VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
328	D-WP(C)/40891/2024	SANTOSH KUMAR DEY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
329	D-WP(C)/40895/2024	DEBENDRA PATRA	SATYAJIT MUKHERJEE	//	

ORISSA HIGH COURT**FILING REPORT AS ON :20/09/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/40896/2024	M/S SOUMSREE METALS AND MACHINERIES, BBSR SOUMENDRA PATTANAİK		//	
		VS	VS	0	
		UNION OF INDIA		//	
331	D-WP(C)/40899/2024	MALATI BEHERA	BIJAY KUMAR BEHERA	//	
		VS	VS	0	
		SUB COLLECTOR, BANKI		//	
332	D-WP(C)/40900/2024	KIRAN KUMAR SATAPATHY	PRAFULLA CHANDRA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/40901/2024	JYOTI PRAKASH PANDA	BIMBISAR DASH	//	
		VS	VS	0	
		NORTH EASTERN ELECTRICITY SUPPLY COMPANY OF ORISSA		//	
334	D-WP(C)/40903/2024	SRIKANTA BISWAL	PRAFULLA CHANDRA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/40904/2024	AJIT KUMAR DALAI	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
336	D-WP(C)/40905/2024	MOHAN CHARAN MUNDARI	DURGESH NARAYAN RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
337	D-WP(C)/40906/2024	SWARNAPRAVA ROUT	PRAFULLA CHANDRA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/40907/2024	DURJYADHANA LENKA	DURGESH NARAYAN RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/40908/2024	NANDA KISHOR PATRA	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/40910/2024	SILANANDA KRUPA CHAMPIA	DURGESH NARAYAN RATH	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :20/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-WP(C)/40912/2024	STATE OF ODISHA SUBASINI BISWAL VS	DURGESH NARAYAN RATH VS	// // 0	
342	D-WP(C)/40913/2024	STATE OF ORISSA PRABHA KANTI MINJ VS	DURGESH NARAYAN RATH VS	// // 0	
343	D-WP(C)/40914/2024	STATE OF ODISHA SECTOR-8 RESIDENTIAL ASSOCIATION, CUTTACK VS	NITYANANDA BEHURIA VS	// // 0	
344	D-WP(C)/40915/2024	STATE OF ODISHA DIPAK KUMAR ROUT VS	SARATHI JYOTI MOHANTY VS	// // 0	
345	D-WP(C)/40916/2024	STATE OF ODISHA BISHNU BAG VS	DURGESH NARAYAN RATH VS	// // 0	
346	D-WP(C)/40918/2024	STATE OF ODISHA M/S SWASTIK STEVEDORES PVT LTD VS	KAJAL SAHOO VS	// // 0	AOR20220001613C202400085
347	D-WP(C)/40919/2024	ASSISTANT COMMISSIONER GST AND CENTRAL EXCISE,CUTTACK NIRANJAN DIXIT VS	SIDHESWAR MALLIK VS	// // 0	
348	D-WP(C)/40920/2024	STATE OF ODISHA PABITRA MOHAN PRADHAN VS	SANTOSH KUMAR SWAIN VS	// // 0	
349	D-WP(C)/40921/2024	STATE OF ODISHA DURYADHAN BEHERA VS	LAXMINARAYAN PATEL VS	// // 0	
350	D-WP(C)/40922/2024	STATE OF ODISHA APARAJITA NAYAK VS	AMITAV TRIPATHY VS	// // 0	
351	D-WP(C)/40923/2024	STATE OF ODISHA ANANA PAIKARAY VS	DEBASIS PANIGRAHI VS	// // 0	
		STATE OF ODISHA		//	

ORISSA HIGH COURT**FILING REPORT AS ON :20/09/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-WP(C)/40924/2024	M/S. KANDOI FINANCE PVT. LTD., CUTTACK VS M/S. INDIAN OIL CORPORATION LTD.	BIBHUTI KESHARI BISWAL VS	// 0 //	
353	D-WP(C)/40925/2024	KARUNAKAR JENA VS STATE OF ODISHA	BISHWARANJAN SAHU VS	// 0 //	
354	D-WP(C)/40926/2024	NIRMAL KACHHARIA VS STATE OF ODISHA	SIBA PRASAD PATRA VS	// 0 //	
355	D-WP(C)/40929/2024	SUSANTA KUMAR PANDA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
356	D-WP(C)/40930/2024	SANTILATA NAYAK VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //	
357	D-WP(C)/40932/2024	MD. OBEDUR REHEMAN VS UNION OF INDIA	SWAPNA KUMAR OJHA VS	// 0 //	
358	D-WP(C)/40933/2024	SIDHARTH NANDA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //	
359	D-WP(C)/40934/2024	AHALYA BEHERA VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// 0 //	AOR20220001207C202400006
360	D-WP(C)/40935/2024	PRASANTA KUMAR MOHANTY VS THE COMMISSIONER CUM SECY-SC AND ST DEVELOPMENT DEPT, BBSR	TRILOCHAN PANIGRAHI VS	// 0 //	
361	D-WP(C)/40937/2024	BARUN KUMAR SAHOO VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //	
362	D-WP(C)/40938/2024	SUSILA KUMARI GARG VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //	
363	D-WP(C)/40939/2024	SURATI GHANA	JAJATI KESHARI KHUNTIA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :20/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
364	D-WP(C)/40941/2024	AROBINDA BISWAL	BHABANI SANKAR TRIPATHY (1)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
365	D-WP(C)/40942/2024	RANJAN KUMAR JENA	SIDHARTHA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
366	D-WP(C)/40943/2024	MAA VAISHNODEVI COLLEGE OF PHARMACY, BALASORE	SWARUP	//	
		VS	VS	0	
		STATE OF ODISHA		//	
367	D-WP(C)/40944/2024	NISHAKAR EDUCATIONAL TRUST	DINESH CHANDRA RAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
368	D-WP(C)/40947/2024	MOON HOSPITAL PVT LTD, CUTTACK	DWARIKA PRASAD MOHANTY	//	
		VS	VS	0	
		THE COMMISSIONER CUM SECY, HEALTH AND FAMILY WELFARE DEPT, GOVT OF ODISHA/ BBSR			
369	D-WP(C)/40948/2024	BAIKUNTHA NAIK	SANTOSH CHANDRA ATABUDHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
370	D-WP(C)/40949/2024	SANKARSAN PATI	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
371	D-WP(C)/40951/2024	DEBENDRA BEHERA	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
372	D-WP(C)/40952/2024	SUJATA PANDA	AMITABH MISHRA	//	
		VS	VS	0	
		PROJECT DIRTECTOR, NHA OF INDIA, SAMBALPUR		//	
373	D-WP(C)/40953/2024	DANDADHARA NAIK @ DANDADHARI	SANTOSH CHANDRA ATABUDHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
374	D-WP(C)/40954/2024	SATYANANDA BHADRA	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :20/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-WP(C)/40955/2024	STATE OF ODISHA DHARMENDRA MAHANTA VS	GHANASHYAM NAMTOAR VS	// // 0	
376	D-WP(C)/40956/2024	STATE OF ODISHA MILKI EKKA VS	DURGESH NARAYAN RATH VS	// // 0	
377	D-WP(C)/40957/2024	STATE OF ORISSA SRIDHAR KESHRI VS	GHANASHYAM NAMTOAR VS	// // 0	
378	D-WP(C)/40958/2024	STATE OF ODISHA BIDYADHAR SINGH VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
379	D-WP(C)/40959/2024	STATE OF ODISHA ARATI MOHAPATRA VS	DURGESH NARAYAN RATH VS	// // 0	
380	D-WP(C)/40960/2024	STATE OF ORISSA KASHINATH NAIK VS	SANTOSH CHANDRA ATABUDHI VS	// // 0	
381	D-WP(C)/40961/2024	STATE OF ODISHA KUMUD CHANDRA DURUA VS	DURGESH NARAYAN RATH VS	// // 0	
382	D-WP(C)/40962/2024	STATE OF ORISSA NIRANJAN MOHAPATRA VS	JAJATI KESHARI KHUNTIA VS	// // 0	
383	D-WP(C)/40963/2024	STATE OF ODISHA BANAMALI NAIK VS	SANTOSH CHANDRA ATABUDHI VS	// // 0	
384	D-WP(C)/40966/2024	STATE OF ODISHA M/S AMBICA MOTORS VS	PRASANTA KUMAR DAS VS	// // 0	
385	D-WP(C)/40968/2024	CHIEF MANAGER CUM AUTHRISED OFFICER STATE BANK OF INDIA BISWAJIT BARIK VS	STATE BANK OF INDIA DILLIP KUMAR SAHU VS	// // 0	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :20/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-WP(C)/40969/2024	PREMALATA PRADHAN VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// () //	
387	D-WP(C)/40971/2024 WP(C)/23735/2024	REGISTRAR JUDICIAL, ORISSA HIGH COURT, CUTTACK VS GOVT OF ODISHA	AKH VS	// () //	
388	D-ABLAPL/28594/2024	ARUNDHATI BHARASAGAR VS STATE OF ODISHA	MAHENDRA KUMAR PANCHABIHAR VS	BHEDEN /67 /2008 () //	AOR20220002861C202400014
389	D-ABLAPL/28597/2024	MANTU GOUDA VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /804 /2024 () //	
390	D-ABLAPL/28604/2024	MITHUN MALLIK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /726 /2024 () //	
391	D-ABLAPL/28605/2024	BIJAY DAS VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	BOLANI /94 /2024 () //	
392	D-ABLAPL/28606/2024	DILLIP PUTEL VS STATE OF ODISHA	GOKULANANDA SAHU VS	GAISILET /168 /2024 () //	
393	D-ABLAPL/28608/2024	PINKI SAHU VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	RENGALI (SAMBALPUR) /136 /2024 () //	AOR20220001648C202400059
394	D-ABLAPL/28614/2024	SURENDRA DAS VS STATE OF ODISHA	AMIYA KUMAR TARAI VS	SATYABADI /255 /2024 () //	
395	D-ABLAPL/28619/2024	NIRAKAR NAIK @NIRAKAR KHARA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	DORAGUDA PS /123 /2024 () //	AOD20240000001C202400281
396	D-ABLAPL/28623/2024	MUHAMMAD SAHEEDULLAH VS STATE OF ODISHA	NISHIKANTA MISHRA VS	KHARABEL NAGAR P.S. /415 /2024 () //	
397	D-ABLAPL/28625/2024	SHAKTI PRASAD SUKLA	PRASANNA KUMAR MISHRA	//0	

ORISSA HIGH COURT

FILING REPORT AS ON :20/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
398	D-ABLAPL/28631/2024	PRASANTA NAYAK	AMULYA RATNA PANDA	JAJPUR TOWN /372 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-ABLAPL/28633/2024	SANDEEP KUMAR BINDHANI@KUNU BINDHANI	RAJENDRA NARAYAN ROUT	BAISINGA /317 /2024	AOR20220001558C202400142
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-ABLAPL/28634/2024	JYOTI RANJAN MOHAPATRA @ SHIBU	SANDEEP RAJ PANDA	BHARATPUR PS /633 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-ABLAPL/28651/2024	CHANDAN @ DILLIP BADAJENA	SAROJ KUMAR DASH	NIRAKARPUR /217 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-ABLAPL/28653/2024	D NAGESWAR PATRA	JITENDRA SAMANTARAY	KHALLIKOTE /694 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-ABLAPL/28654/2024	PRADEEP BHOI @ BUNA	SAPAN KUMAR LENKA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-ABLAPL/28665/2024	SANU @ SATYAJIT ROUT	JAYANTA KUMAR MAJHI	NILGIRI /287 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-ABLAPL/28666/2024	DILLIP KUMAR DAS	JAYANTA KUMAR MAJHI	KHANTAPADA /223 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-ABLAPL/28669/2024	SEKH ASAPHAR @ SK. ASAPHAR	JYOTIRMAYA SAHOO	INDUSTRIAL ESTATE PS /192 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-ABLAPL/28671/2024	KABU @ DUSHMANTA KUMAR NATH SHARMA	BISWABHUSAN DAS	KUJANGA /454 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-ABLAPL/28674/2024	ABHISHEK KUMAR JHA @ ABHISHEK JHA	PRIYA RANJAN SINGH	KOIDA /116 /2024	
		VS	VS	()	

ORISSA HIGH COURT**FILING REPORT AS ON :20/09/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-ABLAPL/28682/2024	STATE OF ODISHA BISHNU PRASAD SAMANTARAY @ PINKUN VS	AKSHAYA KUMAR SUBUDHI VS	// DHAULI PS /212 /2024 ()	
410	D-ABLAPL/28683/2024	STATE OF ODISHA SHAKTI SINGH @ SAROJ KUMAR SAMANTSINGHARAKSHAYA KUMAR SUBUDHI VS	VS	// INFOVALLY UPD BHUBANESWAR /19 /2024 ()	
411	D-ABLAPL/28684/2024	STATE OF ODISHA ABHAYA GHOSH VS	BIJAYA KUMAR DASH VS	// MARKAT NAGAR /171 /2024 ()	
412	D-ABLAPL/28685/2024	STATE OF ODISHA JAYARAM NAYAK VS	DEEPAK KU SAHOO VS	// GANGAPUR (ASKA) /385 /2024 ()	
413	D-ABLAPL/28686/2024	STATE OF ODISHA BAPU @ PANKAJ MAHAPATRA VS	DEEPAK KU SAHOO VS	// MARSHAGHAI /167 /2024 ()	
414	D-ABLAPL/28688/2024	STATE OF ODISHA MANU SAHOO @ MANOJ KUMAR BEHERA VS	DEEPAK KU SAHOO VS	// KENDRAPARA /173 /2024 ()	
415	D-ABLAPL/28689/2024	STATE OF ODISHA RAJKISHORE ROUT VS	DEEPAK KU SAHOO VS	// NIKIRAI /258 /2024 ()	
416	D-ABLAPL/28690/2024	STATE OF ODISHA SATISH MOHANTY VS	RAMAKANTA PRADHAN VS	// PANIKOILI /378 /2024 ()	
417	D-ABLAPL/28692/2024	STATE OF ODISHA NANDU PARIDA VS	DEEPAK KU SAHOO VS	// BANARAPAL /352 /2024 ()	
418	D-ABLAPL/28693/2024	STATE OF ODISHA PRASANTA KUMAR TRIPATHY VS	PRATYUSHA NAIDU VS	// LOISINGHA(BOLANGIR) /302 /2024 ()	
419	D-ABLAPL/28697/2024	STATE OF ODISHA BISWAJIT SWAIN@BANTI VS	MANORANJAN DAS VS	// GOBINDAPUR /191 /2024 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :20/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-ABLAPL/28698/2024	SURESH BAIDYA VS STATE OF ODISHA	SARAT KUMAR JENA VS	KHALLIKOTE /73 /2020 () //	
421	D-ABLAPL/28705/2024	TUSAHARKANTA SWAIN VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	KENDRAPARA /192 /2024 () //	
422	D-ABLAPL/28706/2024	JAGABANDHU SAHU VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	NIMAKHANDI /87 /2023 () //	AOR20220001297C202400069
423	D-ABLAPL/28708/2024	SALA MARNDI VS STATE OF ODISHA	ANURAG PATI VS	NAYAPALLI P.S. /718 /2022 () //	
424	D-ABLAPL/28710/2024	LALIT SARAF VS STATE OF ODISHA	DEBABRATA DASH VS	GOLAMUNDA /154 /2024 () //	
425	D-ABLAPL/28713/2024	BISWAJIT SAHOO @ DIPU VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	CAPITAL P.S. /442 /2024 () //	
426	D-ABLAPL/28715/2024	RAJENDRA NAYAK VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	KHARABEL NAGAR P.S. /415 /2024 () //	
427	D-ABLAPL/28721/2024	ALLIMUDDIN SAHA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INDUSTRIAL ESTATE PS /192 /2024 () //	
428	D-ABLAPL/28723/2024	HABIB KHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INDUSTRIAL ESTATE PS /193 /2024 () //	
429	D-ABLAPL/28725/2024	PRAMOD KUMAR CHAULIA VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	VIGILANCE PS (BERHAMPUR) /66 /2017 () //	
430	D-ABLAPL/28727/2024	BAISHNAB CHARAN OJHA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BYREE /197 /2023 () //	
431	D-ABLAPL/28728/2024	HABIB KHAN	AMLAN SHAKTI PAUL	INDUSTRIAL ESTATE PS /192 /2024	

ORISSA HIGH COURT

FILING REPORT AS ON :20/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
432	D-ABLAPL/28733/2024	ALLIMUDDIN SAHA	AMLAN SHAKTI PAUL	INDUSTRIAL ESTATE PS /193 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
433	D-ABLAPL/28735/2024	PRATAP MAHAKUND	SANGRAM KESHARI ROUT	BOUDH /305 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
434	D-ABLAPL/28736/2024	MAHESWAR PRUSTY	SURYAKANTA DWIBEDI	SALIPUR /223 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
435	D-ABLAPL/28738/2024	BACHAN MAHAKUD	SANGRAM KESHARI ROUT	BOUDH /125 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
436	D-ABLAPL/28745/2024	HIKASH MEHER @HIKASH MAJHI	SURYAKANTA DWIBEDI	LATHOR /175 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
437	D-ABLAPL/28748/2024	SHAIKH IMRAN @ SHAIKH RAJU	MANAS KUMAR CHAND	BAGHAMARI /131 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
438	D-ABLAPL/28752/2024	MD TASLIM	DIBYA PRAKASH MISHRA		AOR20220002454C202400156
		VS	VS	()	
		STATE OF ODISHA		//	
439	D-ABLAPL/28754/2024	LIPUNA @ LIKUNA @ PABITRA KUMAR BASTIA	SUSANTA KUMAR LENKA	CAPITAL P.S. /448 /2012	
		VS	VS	()	
		STATE OF ODISHA		//	
440	D-ABLAPL/28755/2024	AKASH KUMAR SAHOO	ADITI HOTA	INDUASTRIAL,NISA /271 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
441	D-ABLAPL/28759/2024	CHAGALI@DIBAKAR SAHOO	ADITI HOTA	HANDAPA /66 /2016	
		VS	VS	()	
		STATE OF ODISHA		//	
442	D-ABLAPL/28764/2024	SANYASHI PRADHAN @ SANIA @ SANYASI PRADHAN	ANOTIRMAYA SAHOO	BUGUDA /191 /2017	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :20/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
443	D-ABLAPL/28769/2024	STATE OF ODISHA M.RAJENDRA PRASAD @ MUGUDA RAJENDRA PRASAD	JYOTIRMAYA SAHOO	// RAYAGADA TOWN /124 /2024	
		VS	VS	()	
444	D-ABLAPL/28772/2024	STATE OF ODISHA SALIP PATRO	JYOTIRMAYA SAHOO	// GOLANTHARA (BERHAMPUR) /279 /2024	
		VS	VS	()	
445	D-ABLAPL/28776/2024	STATE OF ODISHA PRASANTA KUMAR KALAS @ PRASANTA KALAS	JYOTIRMAYA SAHOO	// CHANDAPUR /174 /2024	
		VS	VS	()	
446	D-ABLAPL/28777/2024	STATE OF ODISHA DEBENDRA KUMAR BEHERA	NIHAL RATH	// BHAWANIPATNA TOWN /368 /2024	
		VS	VS	()	
447	D-ABLAPL/28779/2024	STATE OF ODISHA PRAMOD KUMAR SINGH	SMRUTI RANJAN ROUT	// RAIRANGPUR TOWN /256 /2024	
		VS	VS	()	
448	D-ABLAPL/28781/2024	STATE OF ODISHA NARENDRA NAIK	SMRUTI RANJAN ROUT	// MALGODOWN /49 /2024	
		VS	VS	()	
449	D-ABLAPL/28782/2024	STATE OF ODISHA SHEK SAKIL	AMLAN SHAKTI PAUL	// INDUSTRIAL ESTATE PS /193 /2024	
		VS	VS	()	
450	D-ABLAPL/28785/2024	STATE OF ODISHA GAYATRI JENA	BHARAT BHUSAN ROUSTRAY	// EOW,BHUBANESWAR /9 /2024	
		VS	VS	()	
451	D-ABLAPL/28786/2024	STATE OF ODISHA SHAHADATT KHAN	AMLAN SHAKTI PAUL	// INDUSTRIAL ESTATE PS /193 /2024	
		VS	VS	()	
452	D-ABLAPL/28788/2024	STATE OF ODISHA SHEK SAKIL	AMLAN SHAKTI PAUL	// INDUSTRIAL ESTATE PS /192 /2024	
		VS	VS	()	
453	D-ABLAPL/28790/2024	STATE OF ODISHA MAHESWAR POLAI	SIDDHARTH GOUTAM DAS	// ASKA /553 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :20/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
454	D-ABLAPL/28791/2024	AJHARUDDIN SAHA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INDUSTRIAL ESTATE PS /193 /2024 () //	
455	D-ABLAPL/28793/2024	AJHARUDDIN SAHA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INDUSTRIAL ESTATE PS /192 /2024 () //	
456	D-ABLAPL/28794/2024	SK.AKTAR VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INDUSTRIAL ESTATE PS /193 /2024 () //	
457	D-ABLAPL/28795/2024	BIDYADHAR SAHU @ MITU VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	BOLANGIR SADAR /168 /2024 () //	
458	D-ABLAPL/28796/2024	NASIR SULTAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INDUSTRIAL ESTATE PS /193 /2024 () //	
459	D-ABLAPL/28798/2024	ABDUL RAHEMAN KHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INDUSTRIAL ESTATE PS /193 /2024 () //	
460	D-ABLAPL/28799/2024	SHAHADATT KHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INDUSTRIAL ESTATE PS /192 /2024 () //	
461	D-ABLAPL/28800/2024	ABINASH GOUDA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	PURI SADAR /375 /2024 () //	
462	D-ABLAPL/28801/2024	RIAZUDDIN SAHA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INDUSTRIAL ESTATE PS /193 /2024 () //	
463	D-ABLAPL/28803/2024	SERAJUDDIN SAHA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INDUSTRIAL ESTATE PS /193 /2024 () //	
464	D-ABLAPL/28805/2024	SK.AKTAR VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INDUSTRIAL ESTATE PS /192 /2024 () //	
465	D-ABLAPL/28806/2024	RIAZUDDIN SAHA	AMLAN SHAKTI PAUL	INDUSTRIAL ESTATE PS /192 /2024	

ORISSA HIGH COURT

FILING REPORT AS ON :20/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
466	D-ABLAPL/28808/2024	ABDUL RAHEMAN KHAN	AMLAN SHAKTI PAUL	INDUSTRIAL ESTATE PS /192 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
467	D-ABLAPL/28810/2024	NASIR SULTAN	AMLAN SHAKTI PAUL	INDUSTRIAL ESTATE PS /192 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
468	D-ABLAPL/28813/2024	SERAJUDDIN SAHA	AMLAN SHAKTI PAUL	INDUSTRIAL ESTATE PS /192 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
469	D-ABLAPL/28814/2024	ABANI KUMAR SATAPATHY @ ABANI SATAPATHY	SANTOSH KUMAR MAHANTY	POLASARA PS /5 /2016	
		VS	VS	()	
		STATE OF ODISHA		//	
470	D-ABLAPL/28816/2024	RAKESH JENA	RAKESH RANJAN DASH	PIPLI /227 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
471	D-ABLAPL/28817/2024	SHYAMNATH SAH	PRASANT KUMAR BARIK	CHANDABALI /460 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

MISC CASES FILED on :20/09/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ITA/40827/2024 ITA/ /	PANKAJ GUPTA MP	SUMIT LAL	30/2024
2	D-ITA/40827/2024 ITA/ /	PANKAJ GUPTA MP	SUMIT LAL	31/2024
3	D-CRLMA/28696/2024 CRLMA/ /	INDRAJIT DE MP	RAJESWAR HOTA	51/2024
4	D-MSA/40795/2024 MSA/ /	M/S VASUNDHARA LAND AND DEVELOPER MP	PRADIP RAVI HINDU VARMA	97/2024
5	D-MSA/40795/2024 MSA/ /	M/S VASUNDHARA LAND AND DEVELOPER MP	PRADIP RAVI HINDU VARMA	98/2024
6	D-MSA/40945/2024 MSA/ /	VIPUL LTD.,NEW DELHI MP	SATYA SMRUTI MOHANTY	99/2024
7	D-OTAPL/40840/2024 OTAPL/ /	COMMISSIONER OF CUSTOMS (PREVENTIVE) MP	VISHAKH RANTI SATAPATHY, SR, S.C.(GST, C.T AND CUSTOM)	110/2024
8	D-OTAPL/40868/2024 OTAPL/ /	COMMISSIONER OF CUSTOMS (PREVENTIVE) MP	VISHAKH RANTI SATAPATHY, SR, S.C.(GST, C.T AND CUSTOM)	111/2024
9	D-CRLMP/28717/2024 CRLMP/ /	NIBEDITA BHOI MP	SATYA NARAYAN MISHRA 4	216/2024
10	D-CRLMP/25853/2024 CRLMP/1253/2024	SANJAYA KESHARI MOHAPATRA MP		217/2024
11	D-TRP(C)/38879/2024 TRP(C)/ /	KRUSHNA PRASAD DAS MP	NIRANJAN ROUT	299/2024
12	D-TRP(C)/40873/2024 TRP(C)/ /	DIBYADARSINI RAY MP	NIRANJAN PRASAD PATRA	300/2024
13	D-LAA/113/2018 LAA/113/2018	HARIDASPUR PARADIP RAILWAY CO.LTD MP	M/S.BIRENDRA KUMAR PARDHI(CGC),UPENDRA KUMAR SAMAL, M	327/2024
14	D-LAA/4/2004 LAA/4/2004	MAHANADI COAL FIELDS MP		328/2024
15	D-LAA/4/2004 LAA/4/2004	MAHANADI COAL FIELDS MP		329/2024
16	D-LAA/4/2004 LAA/4/2004	MAHANADI COAL FIELDS MP		330/2024
17	D-LAA/24/2004 LAA/24/2004	GM,IB VALLEY AREA MP		331/2024
18	D-LAA/24/2004 LAA/24/2004	GM,IB VALLEY AREA MP		332/2024
19	D-LAA/24/2004 LAA/24/2004	GM,IB VALLEY AREA MP		333/2024
20	D-RVWPET/38090/2024 RVWPET/ /	DHARITREE PATEL MP	SANJEEV UDGATA	333/2024
21	D-LAA/40892/2024 LAA/ /	BIJAYA KETAN SETHY MP	RAMDAS ACHARY	334/2024
22	D-RVWPET/40893/2024 RVWPET/ /	STATE OF ODISHA MP	DEBASIS NAYAK, A.G.A.	334/2024
23	D-RVWPET/40893/2024 RVWPET/ /	STATE OF ODISHA MP	DEBASIS NAYAK, A.G.A.	335/2024
24	D-RVWPET/40893/2024 RVWPET/ /	STATE OF ODISHA MP	DEBASIS NAYAK, A.G.A.	336/2024
25	D-RPFAM/40917/2024 RPFAM/ /	SAMAR PRADHAN MP	ARJUNA CHARANA BEHERA	408/2024
26	D-CMAPL/36562/2024	MAHANADI COAL FIELDS LTD., SAMBALPUR	PURV	

	CMAPL/ /	MP		424/2024
27	D-CMAPL/36563/2024	MAHANADI COAL FIELD LTD.,SAMBALPUR	ADV.	
	CMAPL/ /	MP		425/2024
28	D-CMAPL/36566/2024	MAHANADI COAL FIELDS LTD., SAMBALPUR	ADV.	
	CMAPL/ /	MP		426/2024
29	D-CMAPL/3181/2024	GOURA MOHAN MOHANTA	NIROD KUMAR SAHU	
	CMAPL/26/2024	MP		427/2024
30	D-CMAPL/776/2023	NARAYAN PADHY	AMIYA KUMAR CHHATOI	
	CMAPL/776/2023	MP		428/2024
31	D-CMAPL/783/2023	DHARMUSINGH ROUT	M/S.SITANSHU KU.DEY, M/S.Y.MOHANTY, S.K.GHOSH,B.RAY	
	CMAPL/783/2023	MP		429/2024
32	D-CMAPL/783/2023	DHARMUSINGH ROUT	M/S.SITANSHU KU.DEY, M/S.Y.MOHANTY, S.K.GHOSH,B.RAY	
	CMAPL/783/2023	MP		430/2024
33	D-CMAPL/783/2023	DHARMUSINGH ROUT	M/S.SITANSHU KU.DEY, M/S.Y.MOHANTY, S.K.GHOSH,B.RAY	
	CMAPL/783/2023	MP		431/2024
34	D-CMAPL/783/2023	DHARMUSINGH ROUT	M/S.SITANSHU KU.DEY, M/S.Y.MOHANTY, S.K.GHOSH,B.RAY	
	CMAPL/783/2023	MP		432/2024
35	D-CMAPL/783/2023	DHARMUSINGH ROUT	M/S.SITANSHU KU.DEY, M/S.Y.MOHANTY, S.K.GHOSH,B.RAY	
	CMAPL/783/2023	MP		433/2024
36	D-CMAPL/783/2023	DHARMUSINGH ROUT	M/S.SITANSHU KU.DEY, M/S.Y.MOHANTY, S.K.GHOSH,B.RAY	
	CMAPL/783/2023	MP		434/2024
37	D-CMAPL/783/2023	DHARMUSINGH ROUT	M/S.SITANSHU KU.DEY, M/S.Y.MOHANTY, S.K.GHOSH,B.RAY	
	CMAPL/783/2023	MP		435/2024
38	D-CMAPL/783/2023	DHARMUSINGH ROUT	M/S.SITANSHU KU.DEY, M/S.Y.MOHANTY, S.K.GHOSH,B.RAY	
	CMAPL/783/2023	MP		436/2024
39	D-CMAPL/40836/2024	IPSITA DASH	AVIJIT MISHRA	
	CMAPL/ /	MP		437/2024
40	D-CMAPL/783/2023	DHARMUSINGH ROUT	M/S.SITANSHU KU.DEY, M/S.Y.MOHANTY, S.K.GHOSH,B.RAY	
	CMAPL/783/2023	MP		438/2024
41	D-CMAPL/783/2023	DHARMUSINGH ROUT	M/S.SITANSHU KU.DEY, M/S.Y.MOHANTY, S.K.GHOSH,B.RAY	
	CMAPL/783/2023	MP		439/2024
42	D-CMAPL/783/2023	DHARMUSINGH ROUT	M/S.SITANSHU KU.DEY, M/S.Y.MOHANTY, S.K.GHOSH,B.RAY	
	CMAPL/783/2023	MP		440/2024
43	D-CMAPL/783/2023	DHARMUSINGH ROUT	M/S.SITANSHU KU.DEY, M/S.Y.MOHANTY, S.K.GHOSH,B.RAY	
	CMAPL/783/2023	MP		441/2024
44	D-CMAPL/784/2023	DHARMUSINGH ROUT	M/S.SITANSHU KUMAR DEY, Y.MOHANTY, S.K.GHOSH.,B.RAY	
	CMAPL/784/2023	MP		442/2024
45	D-CMAPL/784/2023	DHARMUSINGH ROUT	M/S.SITANSHU KUMAR DEY, Y.MOHANTY, S.K.GHOSH.,B.RAY	
	CMAPL/784/2023	MP		443/2024
46	D-CMAPL/784/2023	DHARMUSINGH ROUT	M/S.SITANSHU KUMAR DEY, Y.MOHANTY, S.K.GHOSH.,B.RAY	
	CMAPL/784/2023	MP		444/2024
47	D-CMAPL/784/2023	DHARMUSINGH ROUT	M/S.SITANSHU KUMAR DEY, Y.MOHANTY, S.K.GHOSH.,B.RAY	
	CMAPL/784/2023	MP		445/2024
48	D-CMAPL/784/2023	DHARMUSINGH ROUT	M/S.SITANSHU KUMAR DEY, Y.MOHANTY, S.K.GHOSH.,B.RAY	
	CMAPL/784/2023	MP		446/2024
49	D-CMAPL/784/2023	DHARMUSINGH ROUT	M/S.SITANSHU KUMAR DEY, Y.MOHANTY, S.K.GHOSH.,B.RAY	
	CMAPL/784/2023	MP		447/2024
50	D-CMAPL/784/2023	DHARMUSINGH ROUT	M/S.SITANSHU KUMAR DEY, Y.MOHANTY, S.K.GHOSH.,B.RAY	
	CMAPL/784/2023	MP		448/2024
51	D-CMAPL/784/2023	DHARMUSINGH ROUT	M/S.SITANSHU KUMAR DEY, Y.MOHANTY, S.K.GHOSH.,B.RAY	
	CMAPL/784/2023	MP		449/2024
52	D-CMAPL/784/2023	DHARMUSINGH ROUT	M/S.SITANSHU KUMAR DEY, Y.MOHANTY, S.K.GHOSH.,B.RAY	
	CMAPL/784/2023	MP		450/2024
53	D-CMAPL/784/2023	DHARMUSINGH ROUT	M/S.SITANSHU KUMAR DEY, Y.MOHANTY, S.K.GHOSH.,B.RAY	
	CMAPL/784/2023	MP		451/2024
54	D-CMAPL/784/2023	DHARMUSINGH ROUT	M/S.SITANSHU KUMAR DEY, Y.MOHANTY, S.K.GHOSH.,B.RAY	
	CMAPL/784/2023	MP		452/2024
55	D-CMAPL/784/2023	DHARMUSINGH ROUT	M/S.SITANSHU KUMAR DEY, Y.MOHANTY, S.K.GHOSH.,B.RAY	
	CMAPL/784/2023	MP		453/2024
56	D-CMAPL/40965/2024	SHYAM DEHURY	ADV.	
	CMAPL/ /	MP		454/2024
57	D-FAO/40842/2024	SARBESWAR LENKA	SAMEER KUMAR DAS	
	FAO/ /	MP		822/2024

58	D-FAO/40850/2024 FAO/ /	GIRIJA PRASAD SAHOO MP	DR.PURUSOTTAM CHULI	823/2024
59	D-FAO/40850/2024 FAO/ /	GIRIJA PRASAD SAHOO MP	DR.PURUSOTTAM CHULI	824/2024
60	D-FAO/38744/2024 FAO/428/2024	THE MANAGER LEGAL, M/S LIBERTY GENERAL INSURANCE CO. LTD., MUMBAI MP	DR.PURUSOTTAM CHULI	825/2024
61	D-FAO/38744/2024 FAO/428/2024	THE MANAGER LEGAL, M/S LIBERTY GENERAL INSURANCE CO. LTD., MUMBAI MP	DR.PURUSOTTAM CHULI	826/2024
62	D-FAO/39907/2024 FAO/ /	D.M., ORIENTAL INSURANCE CO.LTD., SUNDARGARH MP	DR.PURUSOTTAM CHULI	827/2024
63	D-FAO/39907/2024 FAO/ /	D.M., ORIENTAL INSURANCE CO.LTD., SUNDARGARH MP	DR.PURUSOTTAM CHULI	828/2024
64	D-FAO/40247/2024 FAO/ /	TRIBENI@LAXMI@LALITA AGARWAL MP	ABHISHEK DASH	829/2024
65	D-SA/371/1998 SA/371/1998	LOKANATH RARIDA MP		844/2024
66	D-CRLREV/28599/2024 CRLREV/ /	MANAS RANJAN SAHU MP	JAGAJIBAN PRADHAN	871/2024
67	D-CRLREV/28602/2024 CRLREV/ /	UPENDRA SETHI MP	JAGAJIBAN PRADHAN	872/2024
68	D-CRLREV/4079/2024 CRLREV/55/2024	PRADEEP KUMAR MOHANTY MP	P.ANUP DASH	873/2024
69	D-CRLREV/28641/2024 CRLREV/ /	HALADHARA MAHANTA MP	DIGAMBAR SETHI	874/2024
70	D-CRLREV/28676/2024 CRLREV/ /	PRADIPTA @ PRADEEPTA NAYAK MP	ASHOK KUMAR BEHERA	875/2024
71	D-CRLREV/28700/2024 CRLREV/ /	SURA @ SURESH KUMAR BEHERA MP	RABINDRA NATH PRUSTY	876/2024
72	D-CRLREV/28700/2024 CRLREV/ /	SURA @ SURESH KUMAR BEHERA MP	RABINDRA NATH PRUSTY	877/2024
73	D-CRLREV/19909/2024 CRLREV/318/2024	SUDAM RANA MP	UMESH CHANDRA BEHURA	878/2024
74	D-CRLREV/28763/2024 CRLREV/ /	GOURAHARI NAIK MP	RASHMI RANJAN DAS	879/2024
75	D-CRLREV/28762/2024 CRLREV/ /	SAYEED KHAN @ SAHID KHAN MP	PRABHU PRASANNA BEHERA	880/2024
76	D-CRLREV/28762/2024 CRLREV/ /	SAYEED KHAN @ SAHID KHAN MP	PRABHU PRASANNA BEHERA	881/2024
77	D-RSA/483/2006 RSA/483/2006	BANA NIAL MP	M/S.U.K.SAMAL	1095/2024
78	D-RSA/483/2006 RSA/483/2006	BANA NIAL MP	M/S.U.K.SAMAL	1096/2024
79	D-RSA/6703/2024 RSA/27/2024	SK.JABIR@ABDUL KHAN MP	BIBEKANANDA BHUYAN	1097/2024
80	D-CMP/40783/2024 CMP/ /	SUMATI BARIK MP	GOPINATH MISHRA	1145/2024
81	D-CMP/40787/2024 CMP/ /	NIRANJAN GIRI MP	BISWAJIT MOHAPATRA	1146/2024
82	D-CMP/40815/2024 CMP/ /	THE EXECUTIVE ENGINEER, EX-ORISSA STATE ELECTRICITY BOARD, NESCO (GRIDCO), BHADRAK MP	DR.PURUSOTTAM CHULI	1147/2024
83	D-CMP/40759/2024 CMP/ /	UMESH CHANDRA MISHRA MP	JYOTI RANJAN DEO	1148/2024
84	D-CMP/13517/2024 CMP/317/2024	DASARATHI MALLIK MP	AMIT PRASAD BOISE	1149/2024
85	D-CMP/40888/2024 CMP/ /	SUDESH THAKUR MP	SURYAKANTA DASH	1150/2024
86	D-CMP/40940/2024 CMP/ /	PRABHAKAR SAHOO MP	DARPAHARI DHAL	1151/2024
87	D-CMP/40946/2024 CMP/ /	GUNI SETHI MP	HRUDANANDA MOHAPATRA	1152/2024
88	D-CMP/40967/2024 CMP/ /	THE TRUSTEE,JAGATSINGHPUR MP	TUSAR KUMAR MISHRA	1153/2024
89	D-CMP/40970/2024	THE TRUSTEE, JAGATSINGHPUR	TUSAR KUMAR MISHRA	

	CMP/ /	MP		1154/2024
90	D-BLAPL/14532/2024 BLAPL/5261/2024	SARAT KUMAR DEY MP	DUSHMANTA SAHOO	1235/2024
91	D-BLAPL/13479/2024 BLAPL/4737/2024	JIMOOTESH SHARMA MP	SURYANARAYAN PANIGRAHI, AKASH BHUYAN , B.R SWAIN	1236/2024
92	D-BLAPL/26833/2024 BLAPL/9092/2024	SANTOSH @ SANTOSH KUMAR MISHRA MP	BIRAJA PRASAD NANDA	1237/2024
93	D-BLAPL/23059/2024 BLAPL/7831/2024	DIPU GOUDA MP		1238/2024
94	D-BLAPL/22348/2024 BLAPL/8056/2024	SUMESH SAHOO MP		1239/2024
95	D-BLAPL/22350/2024 BLAPL/7793/2024	SUMIT SETHI MP		1240/2024
96	D-BLAPL/21256/2024 BLAPL/7259/2024	RANJAN KUMAR PANDA MP	MANAS KUMAR CHAND	1241/2024
97	D-BLAPL/24714/2024 BLAPL/8559/2024	BANAMALI BEHERA @ BANA MP	SARAT KUMAR JENA	1242/2024
98	D-BLAPL/24246/2024 BLAPL/8376/2024	TEJRAJ RANA MP	SUSHANTA KUMAR JOSHI	1243/2024
99	D-BLAPL/437/2021 BLAPL/437/2021	RAGHUNATH BEHERA MP		1244/2024
100	D-BLAPL/428/2021 BLAPL/428/2021	RAGHUNATH BEHERA MP		1245/2024
101	D-BLAPL/722/2020 BLAPL/722/2020	RAGHUNATH BEHERA MP		1246/2024
102	D-BLAPL/28765/2024 BLAPL/ /	UMASHANKAR PANIGRAHI @BAPI MP	SEPHALEE DAS	1247/2024
103	D-ABLAPL/2544/2022 ABLAPL/2544/2022	SANYASI SAHOO @ SAMNYASI MP		2020/2024
104	D-ABLAPL/26152/2024 ABLAPL/9785/2024	CHUIN @ MANAS KUMAR NAYAK MP		2021/2024
105	D-ABLAPL/22831/2024 ABLAPL/8303/2024	BHAKTA KHUTULA MP		2022/2024
106	D-ABLAPL/22833/2024 ABLAPL/8305/2024	BHARAT KHUTULA @ BANA KHUTULA MP		2023/2024
107	D-ABLAPL/22670/2024 ABLAPL/8442/2024	RASHMI RANJAN SWAIN MP		2024/2024
108	D-ABLAPL/12059/2024 ABLAPL/5065/2024	SABITRI SAHOO MP		2025/2024
109	D-ABLAPL/2066/2024 ABLAPL/732/2024	ANWAR AHMED MP		2026/2024
110	D-ABLAPL/20056/2024 ABLAPL/7273/2024	ROHIT DAS MP		2027/2024
111	D-ABLAPL/24117/2024 ABLAPL/8801/2024	RABINDRA PARIDA MP		2028/2024
112	D-ABLAPL/6441/2024 ABLAPL/2499/2024	JITENDRA DAS @ JITE MP		2029/2024
113	D-ABLAPL/25920/2024 ABLAPL/9634/2024	KARUNA DAS MP		2030/2024
114	D-ABLAPL/25921/2024 ABLAPL/9627/2024	ANIL NAYAK @ BISWAJIT MP		2031/2024
115	D-ABLAPL/16510/2024 ABLAPL/5642/2024	ANJAN NATH MP		2032/2024
116	D-ABLAPL/12377/2024 ABLAPL/4395/2024	SALO MARANDI MP	ANURAG PATI	2033/2024
117	D-ABLAPL/18493/2024 ABLAPL/6655/2024	SUBRAT PRADHAN MP		2034/2024
118	D-ABLAPL/24185/2024 ABLAPL/8920/2024	RAKESH KUMAR SAHOO MP		2035/2024
119	D-ABLAPL/16075/2024 ABLAPL/5526/2024	HIRA KANDA MP		2036/2024
120	D-ABLAPL/24861/2024 ABLAPL/9377/2024	RASMITA JENA MP	PRASANT KUMAR BARIK	2037/2024

121	D-MACA/40407/2024 MACA/ /	THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD., BANGALORE MP	SKURBAN MOHAPATRA SUNDERGARH	2214/2024
122	D-MACA/1207/2007 MACA/1207/2007	O.I.CO.LTD MP	M/S.G.P.DUTTA	2215/2024
123	D-MACA/1207/2007 MACA/1207/2007	O.I.CO.LTD MP	M/S.G.P.DUTTA	2216/2024
124	D-MACA/40665/2024 MACA/ /	ANJALI PRUSTY MP	KAPILA CHARAN NAYAK	2217/2024
125	D-MACA/40671/2024 MACA/ /	ANJALI PRUSTY MP	KAPILA CHARAN NAYAK	2218/2024
126	D-MACA/40673/2024 MACA/ /	ANJALI PRUSTY MP	KAPILA CHARAN NAYAK	2219/2024
127	D-MACA/37396/2024 MACA/ /	SASMITA BISWAL @ JENA MP	DEBASISH PATNAIK	2220/2024
128	D-MACA/37396/2024 MACA/ /	SASMITA BISWAL @ JENA MP	DEBASISH PATNAIK	2221/2024
129	D-MACA/40936/2024 MACA/ /	D.B,ORIENTAL INSURANCE CO.LTD.,ANGSANTOSH KUMAR MOHANTY MP	SANTOSH KUMAR MOHANTY	2222/2024
130	D-MACA/40936/2024 MACA/ /	D.B,ORIENTAL INSURANCE CO.LTD.,ANGSANTOSH KUMAR MOHANTY MP	SANTOSH KUMAR MOHANTY	2223/2024
131	D-MACA/40950/2024 MACA/ /	M/S. NATIONAL INSURANCE CO.LTD.,BARIBRRIANANDA UDGATA MP	BRRIANANDA UDGATA	2224/2024
132	D-MACA/40950/2024 MACA/ /	M/S. NATIONAL INSURANCE CO.LTD.,BARIBRRIANANDA UDGATA MP	BRRIANANDA UDGATA	2225/2024
133	D-MACA/40950/2024 MACA/ /	M/S. NATIONAL INSURANCE CO.LTD.,BARIBRRIANANDA UDGATA MP	BRRIANANDA UDGATA	2226/2024
134	D-CRLA/626/2015 CRLA/626/2015	BHABINDRA DEHURY MP	M/S.M.R.MOHAPATRA	2391/2024
135	D-CRLA/28630/2024 CRLA/ /	DILLIP KUMAR PRADHAN MP	DEVASHIS PANDA	2392/2024
136	D-CRLA/28630/2024 CRLA/ /	DILLIP KUMAR PRADHAN MP	DEVASHIS PANDA	2393/2024
137	D-CRLA/28630/2024 CRLA/ /	DILLIP KUMAR PRADHAN MP	DEVASHIS PANDA	2394/2024
138	D-CRLA/602/2023 CRLA/602/2023	SHIVJI TURHA @ GIDIK MP	NRUSINGHA NANDA MOHAPATRA	2395/2024
139	D-CRLA/463/2018 CRLA/463/2018	BISHNU CHARAN THATI MP	(M/S.KURESH PRASAD DASH P.C.BEHERA) M/S.SIVA SANKAR CHAI	2396/2024
140	D-CRLA/27394/2024 CRLA/912/2024	RANJIT BANARA@PANDA MP	JAYAKRISHNA MOHAPATRA	2397/2024
141	D-CRLA/28707/2024 CRLA/ /	CHANDRAMANI ROUT @ LANDA MP	RABINDRA NATH PRUSTY	2398/2024
142	D-CRLA/28707/2024 CRLA/ /	CHANDRAMANI ROUT @ LANDA MP	RABINDRA NATH PRUSTY	2399/2024
143	D-CRLA/28740/2024 CRLA/ /	BIBHUDATTA SHARMA MP	SURYAKANTA DWIBEDI	2400/2024
144	D-CRLA/28740/2024 CRLA/ /	BIBHUDATTA SHARMA MP	SURYAKANTA DWIBEDI	2401/2024
145	D-CRLA/117/2013 CRLA/117/2013	DOLOGOVINDA MAHANTA MP	M/S.BIJAYA KU.RAGADA	2402/2024
146	D-CRLA/22885/2024 CRLA/849/2024	RAKESH SARKAR MP	PRABHAT KUMAR DASH	2403/2024
147	D-CRLA/22885/2024 CRLA/849/2024	RAKESH SARKAR MP	PRABHAT KUMAR DASH	2404/2024
148	D-CRLMC/28617/2024 CRLMC/ /	DAYANIDHI NAYAK MP	JAGANNATH BHUYAN	2557/2024
149	D-CRLMC/22953/2024 CRLMC/2934/2024	S.KRISHNA MP		2558/2024
150	D-CRLMC/28632/2024 CRLMC/ /	MANAPPURAM ASSET FINANCE LTD., KUDLURANJAN SENAPATI MP	ANJAN SENAPATI	2559/2024
151	D-CRLMC/28636/2024 CRLMC/ /	PRAMOD KUMAR ROUT MP	SURYANARAYAN BISWAL	2560/2024
152	D-CRLMC/28635/2024	UPENDRA PRADHAN @UPENDRA KUMAR PRADHAN	UPENDRA KUMAR BISWAL	

	CRLMC/ /	MP		2561/2024
153	D-CRLMC/26130/2024	ABHAYA BEHERA		
	CRLMC/3348/2024	MP		2562/2024
154	D-CRLMC/28687/2024	PRIYABRATA PUHAN	PRAFULLA KUMAR KAR	
	CRLMC/ /	MP		2563/2024
155	D-CRLMC/28729/2024	ANANDA @ MANORANJAN SETHI	BIRENDRA KUMAR PARDHI	
	CRLMC/ /	MP		2564/2024
156	D-CRLMC/28730/2024	SHUBRANTA BHUSAN DAS	ANJAN KUMAR BISWAL	
	CRLMC/ /	MP		2565/2024
157	D-CRLMC/28712/2024	SUBAM @SUBARNA KESHARI CHAND	SUSANTA KUMAR BARAL	
	CRLMC/ /	MP		2566/2024
158	D-CRLMC/28749/2024	PARTHA SARATHI MISHRA	ANJAN KUMAR BISWAL	
	CRLMC/ /	MP		2567/2024
159	D-CRLMC/28749/2024	PARTHA SARATHI MISHRA	ANJAN KUMAR BISWAL	
	CRLMC/ /	MP		2568/2024
160	D-CRLMC/28758/2024	RAJENDRA NARAYAN DAS	ANANTA NARAYAN PATTANAYAK	
	CRLMC/ /	MP		2569/2024
161	D-CRLMC/28724/2024	SANGRAM KESHARI CHAND @SANGRAMS	ANANDA KUMAR BARAL	
	CRLMC/ /	MP		2570/2024
162	D-CRLMC/28775/2024	NILAM @ NEELAM KUMAR SWAIN	SUDEEP KUMAR SARANGI	
	CRLMC/ /	MP		2571/2024
163	D-CRLMC/28783/2024	PRATAP CHANDRA DAS	AMIT PRASAD BOSE	
	CRLMC/ /	MP		2572/2024
164	D-CRLMC/28789/2024	ABHINASH DASH	PRATIK NAYAK	
	CRLMC/ /	MP		2573/2024
165	D-CRLMC/28797/2024	RINKU @ KUNMUN SAMANTRAY	SANJIB KUMAR BHANJADEO	
	CRLMC/ /	MP		2574/2024
166	D-WA/40753/2024	STATE OF ODISHA	HARI KRUSHNA PANIGRAHI,A.S.C	
	WA/ /	MP		6835/2024
167	D-WA/40753/2024	STATE OF ODISHA	HARI KRUSHNA PANIGRAHI,A.S.C	
	WA/ /	MP		6836/2024
168	D-WA/40754/2024	STATE OF ODISHA	SHAKTI PRASAD PANDA,A.G.A	
	WA/ /	MP		6837/2024
169	D-WA/40754/2024	STATE OF ODISHA	SHAKTI PRASAD PANDA,A.G.A	
	WA/ /	MP		6838/2024
170	D-WA/40754/2024	STATE OF ODISHA	SHAKTI PRASAD PANDA,A.G.A	
	WA/ /	MP		6839/2024
171	D-WA/40732/2024	STATE OF ODISHA	MALAYA KETAN BALABANTRAY, A.G.A.	
	WA/ /	MP		6840/2024
172	D-WA/40732/2024	STATE OF ODISHA	MALAYA KETAN BALABANTRAY, A.G.A.	
	WA/ /	MP		6841/2024
173	D-WA/40774/2024	JABAMANI MAJHI	BIJAYA KUMAR BEHERA 1	
	WA/ /	MP		6842/2024
174	D-WA/40732/2024	STATE OF ODISHA	MALAYA KETAN BALABANTRAY, A.G.A.	
	WA/ /	MP		6843/2024
175	D-WA/40733/2024	STATE OF ODISHA	MALAYA KETAN BALABANTRAY, A.G.A.	
	WA/ /	MP		6844/2024
176	D-WA/40733/2024	STATE OF ODISHA	MALAYA KETAN BALABANTRAY, A.G.A.	
	WA/ /	MP		6845/2024
177	D-WA/40755/2024	STATE OF ODISHA	ARNAV BEHERA,A.S.C	
	WA/ /	MP		6846/2024
178	D-WA/40755/2024	STATE OF ODISHA	ARNAV BEHERA,A.S.C	
	WA/ /	MP		6847/2024
179	D-WA/40755/2024	STATE OF ODISHA	ARNAV BEHERA,A.S.C	
	WA/ /	MP		6848/2024
180	D-WA/40756/2024	STATE OF ODISHA	SANGRAM JENA,A.G.A	
	WA/ /	MP		6849/2024
181	D-WA/40756/2024	STATE OF ODISHA	SANGRAM JENA,A.G.A	
	WA/ /	MP		6850/2024
182	D-WA/40756/2024	STATE OF ODISHA	SANGRAM JENA,A.G.A	
	WA/ /	MP		6851/2024
183	D-WA/40735/2024	STATE OF ODISHA	MALAYA KETAN BALABANTRAY, A.G.A.	
	WA/ /	MP		6852/2024

184	D-WA/40735/2024 WA/ /	STATE OF ODISHA MP	MALAYA KETAN BALABANTRAY, A.G.A.	6853/2024
185	D-WA/40735/2024 WA/ /	STATE OF ODISHA MP	MALAYA KETAN BALABANTRAY, A.G.A.	6854/2024
186	D-WA/40757/2024 WA/ /	STATE OF ODISHA MP	ARNAV BEHERA,A.S.C	6855/2024
187	D-WA/40757/2024 WA/ /	STATE OF ODISHA MP	ARNAV BEHERA,A.S.C	6856/2024
188	D-WA/40757/2024 WA/ /	STATE OF ODISHA MP	ARNAV BEHERA,A.S.C	6857/2024
189	D-WA/40758/2024 WA/ /	STATE OF ODISHA MP	SHAKTI PRASAD PANDA,A.G.A	6858/2024
190	D-WA/40739/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA, A.S.C.	6859/2024
191	D-WA/40758/2024 WA/ /	STATE OF ODISHA MP	SHAKTI PRASAD PANDA,A.G.A	6860/2024
192	D-WA/40739/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA, A.S.C.	6861/2024
193	D-WA/40758/2024 WA/ /	STATE OF ODISHA MP	SHAKTI PRASAD PANDA,A.G.A	6862/2024
194	D-WA/40739/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA, A.S.C.	6863/2024
195	D-WA/40742/2024 WA/ /	STATE OF ODISHA MP	ARNAV BEHERA, A.S.C.	6864/2024
196	D-WA/40742/2024 WA/ /	STATE OF ODISHA MP	ARNAV BEHERA, A.S.C.	6865/2024
197	D-WA/40742/2024 WA/ /	STATE OF ODISHA MP	ARNAV BEHERA, A.S.C.	6866/2024
198	D-WA/40744/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	6867/2024
199	D-WA/40744/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	6868/2024
200	D-WA/40773/2024 WA/ /	STATE OF ODISHA MP	MANOJ KUMAR KHUNTIA,A.G.A	6869/2024
201	D-WA/40773/2024 WA/ /	STATE OF ODISHA MP	MANOJ KUMAR KHUNTIA,A.G.A	6870/2024
202	D-WA/40773/2024 WA/ /	STATE OF ODISHA MP	MANOJ KUMAR KHUNTIA,A.G.A	6871/2024
203	D-WA/40746/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	6872/2024
204	D-WA/40746/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	6873/2024
205	D-WA/40746/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	6874/2024
206	D-WA/37303/2024 WA/ /	ANIL KU.PATEL MP	SURYA NARAYAN SATPATHY	6875/2024
207	D-WA/40806/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA,A.S.C	6876/2024
208	D-WA/40806/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA,A.S.C	6877/2024
209	D-WA/40806/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA,A.S.C	6878/2024
210	D-WA/40748/2024 WA/ /	STATE OF ODISHA MP	ARNAV BEHERA, A.G.A.	6879/2024
211	D-WA/40748/2024 WA/ /	STATE OF ODISHA MP	ARNAV BEHERA, A.G.A.	6880/2024
212	D-WA/40748/2024 WA/ /	STATE OF ODISHA MP	ARNAV BEHERA, A.G.A.	6881/2024
213	D-WA/40808/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	6882/2024
214	D-WA/40808/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	6883/2024
215	D-WA/40808/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	

216	WA/ / D-WA/39890/2024	MP BRAJA KISHORE DAS	SATYABRATA MOHANTY	6884/2024
217	WA/ / D-WA/40749/2024	MP STATE OF ODISHA	PURNA CHANDRA DAS, A.S.C.	6885/2024
218	WA/ / D-WA/40749/2024	MP STATE OF ODISHA	PURNA CHANDRA DAS, A.S.C.	6886/2024
219	WA/ / D-WA/40749/2024	MP STATE OF ODISHA	PURNA CHANDRA DAS, A.S.C.	6887/2024
220	WA/ / D-WA/40810/2024	MP STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	6888/2024
221	WA/ / D-WA/40810/2024	MP STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	6889/2024
222	WA/ / D-WA/40811/2024	MP STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	6890/2024
223	WA/ / D-WA/40750/2024	MP STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	6891/2024
224	WA/ / D-WA/40811/2024	MP STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	6892/2024
225	WA/ / D-WA/11838/2024	MP STATE OF ODISHA	NIHAR KANTA PRAHARAJ, A.G.A.	6893/2024
226	WA/366/2024 D-WA/40811/2024	MP STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	6894/2024
227	WA/ / D-WA/40750/2024	MP STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	6895/2024
228	WA/ / D-WA/40750/2024	MP STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	6896/2024
229	WA/ / D-WA/11838/2024	MP STATE OF ODISHA	NIHAR KANTA PRAHARAJ, A.G.A.	6897/2024
230	WA/366/2024 D-WA/40751/2024	MP STATE OF ODISHA	SANGRAM JENA, A.G.A.	6898/2024
231	WA/ / D-WA/40751/2024	MP STATE OF ODISHA	SANGRAM JENA, A.G.A.	6899/2024
232	WA/ / D-WA/40751/2024	MP STATE OF ODISHA	SANGRAM JENA, A.G.A.	6900/2024
233	WA/ / D-WA/40752/2024	MP STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	6901/2024
234	WA/ / D-WA/40752/2024	MP STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	6902/2024
235	WA/ / D-WA/40752/2024	MP STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	6903/2024
236	WA/ / D-WA/40762/2024	MP STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	6904/2024
237	WA/ / D-WA/40762/2024	MP STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	6905/2024
238	WA/ / D-WA/40762/2024	MP STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	6906/2024
239	WA/ / D-WA/40871/2024	MP STATE OF ODISHA	RABI NARAYAN MISHRA,A.G.A	6907/2024
240	WA/ / D-WA/40871/2024	MP STATE OF ODISHA	RABI NARAYAN MISHRA,A.G.A	6908/2024
241	WA/ / D-WA/40871/2024	MP STATE OF ODISHA	RABI NARAYAN MISHRA,A.G.A	6909/2024
242	WA/ / D-WA/40593/2024	MP ODISHA STAFF SELECTION COMMISSION, BANGURA NEWS, A.R.C		6910/2024
243	WP(C)/2140/2020 D-WP(C)/2140/2020	MP REGISTRAR (JUDICIAL), ORISSA HIGH COURT, Bhubaneswar	PREMANANDA SWAIN,S.K.BISWAL	6911/2024
244	WP(C)/2265/2023 D-WP(C)/2265/2023	MP BANSIDHAR BARIKI	PRASANNA KUMAR PANDA (3)	12713/2024
245	WP(C)/40734/2024 D-WP(C)/ /	MP GOVIND NARAIN AND BROTHERS	ROHIT MADAN	12714/2024
246	WP(C)/40727/2024 D-WP(C)/ /	MP MITRABHANU MAHALIK	SUKANTA KUMAR DALAI	12715/2024
				12716/2024

247	D-WP(C)/40760/2024 WP(C)/23653/2024	BANDITA TRIPATHY MP	SAMIR KUMAR MISHRA	12717/2024
248	D-WP(C)/40737/2024 WP(C)/ /	VARUN JINDAL MP	ROHIT MADAN	12718/2024
249	D-WP(C)/40728/2024 WP(C)/ /	BHABANI SANKAR JAYASINGH MP	SUKANTA KUMAR DALAI	12719/2024
250	D-WP(C)/40738/2024 WP(C)/ /	NEELAM MAHAJAN MP	ROHIT MADAN	12720/2024
251	D-WP(C)/40767/2024 WP(C)/ /	M/S TIRUPATI DRILLING AND MINING SERVICES PRIVATE LIMITED MP	BIHAR PRASAD JHONSUNDA	12721/2024
252	D-WP(C)/32781/2024 WP(C)/19241/2024	MANJULATA NAYAK MP	DEEPAK KUMAR MOHAPATRA	12722/2024
253	D-WP(C)/40770/2024 WP(C)/ /	MANOJ KUMAR POLAI MP	BHABANI SANKAR TRIPATHY (1)	12723/2024
254	D-WP(C)/40729/2024 WP(C)/ /	DUSMANTA NAG MP	SUKANTA KUMAR DALAI	12724/2024
255	D-WP(C)/36643/2021 WP(C)/36643/2021	BIMAL CHANDRA MISHRA MP		12725/2024
256	D-WP(C)/40741/2024 WP(C)/ /	ANIL CHOUDHARY MP	ROHIT MADAN	12726/2024
257	D-WP(C)/40777/2024 WP(C)/ /	NAGENDRA SAHOO MP	PRASANTA KUMAR SATAPATHY	12727/2024
258	D-WP(C)/40776/2024 WP(C)/ /	RANJAN KUMAR JENA MP	PRASANTA KUMAR SATAPATHY	12728/2024
259	D-WP(C)/40778/2024 WP(C)/ /	RAJENDRA GIRI MP	PRASANTA KUMAR SATAPATHY	12729/2024
260	D-WP(C)/318/2024 WP(C)/464/2024	GHANASHYAM OJHA MP	SRINIVAS MOHANTY	12730/2024
261	D-WP(C)/40786/2024 WP(C)/ /	BABITA MANDAL MP	BISWAJIT MOHAPATRA	12731/2024
262	D-WP(C)/25218/2024 WP(C)/15099/2024	SUMAN MAHARANA MP	KODANDA KUMAR BHUYAN	12732/2024
263	D-WP(C)/8771/2020 WP(C)/8771/2020	PRAVAT KUMAR ROY MP	DAYANANDA MOHAPATRA	12733/2024
264	D-WP(C)/9199/2023 WP(C)/9199/2023	NIRANJAN BISWAL MP	SURYAKANTA DASH	12734/2024
265	D-WP(C)/35868/2024 WP(C)/20292/2024	K.RAJALAXMI DAS MP	DIPTI RANJAN BHOKTA	12735/2024
266	D-WP(C)/39185/2023 WP(C)/39185/2023	MAHANADI COALFIELDS LTD., SUNDARGARH MP	ADHARAJ MOHANTY	12736/2024
267	D-WP(C)/40802/2024 WP(C)/ /	LAXMIDHAR PADHI MP	ADHIRAJ MOHANTY	12737/2024
268	D-WP(C)/35228/2024 WP(C)/20824/2024	RINKUN JATI MP	SUSANTA KUMAR MISHRA	12738/2024
269	D-WP(C)/27674/2023 WP(C)/27674/2023	BIDHAN CHANDRA KAR MP		12740/2024
270	D-WP(C)/38821/2023 WP(C)/38821/2023	KEDARNATH SRICHANDAN MP	GYANESWAR SATPATHY	12741/2024
271	D-WP(C)/7173/2024 WP(C)/5253/2024	PARADIP PORT BANIK SANGHA, JAGATSINGHPUR MP	ANSHU KUMAR MOHAPATRA	12742/2024
272	D-WP(C)/13341/2023 WP(C)/13341/2023	BELMATI BHUYAN MP		12743/2024
273	D-WP(C)/40832/2024 WP(C)/ /	KALI CHARAN TARAI MP	BRUNDABAN ROUT	12744/2024
274	D-WP(C)/40834/2024 WP(C)/ /	NARENDRA KUMAR MISHAL MP	DR. SIMANCHALLA RANJIT	12745/2024
275	D-WP(C)/40835/2024 WP(C)/ /	ISWAR CHANDRA SINGH MP	SUDEEP KUMAR SARANGI	12746/2024
276	D-WP(C)/40838/2024 WP(C)/ /	BIJAY KUMAR MUNDARY MP	SAMEER KUMAR DAS	12747/2024
277	D-WP(C)/40837/2024 WP(C)/ /	RASHMITA MALLICK MP	SAMEER KUMAR DAS	12748/2024
278	D-WP(C)/5917/2017	BINODINI DAS	LAXMAN PRADHAN	

	WP(C)/5917/2017	MP		12750/2024
279	D-WP(C)/40843/2024 WP(C)/ /	SUNITA PADHAN MP	UMA CHARAN MISHRA	12751/2024
280	D-WP(C)/26232/2022 WP(C)/26232/2022	SUNIL MANGARAJ MP	SUKANTA KUMAR DALAI	12752/2024
281	D-WP(C)/40844/2024 WP(C)/ /	KABITA SINGH MP	SAMEER KUMAR DAS	12753/2024
282	D-WP(C)/26228/2022 WP(C)/26228/2022	PRAMILA PRADHAN MP	SUKANTA KUMAR DALAI	12754/2024
283	D-WP(C)/40845/2024 WP(C)/ /	RASHMI RANJAN ROUT MP	SIDHARTHA MISHRA	12755/2024
284	D-WP(C)/40847/2024 WP(C)/ /	M/S. SHREE BALAJI TRADERS, ROURKELA MP	SOMA PATNAIK	12756/2024
285	D-WP(C)/3405/2024 WP(C)/2203/2024	KUMAR DEBADUTTA MP		12757/2024
286	D-WP(C)/15669/2024 WP(C)/11340/2024	GOPINATH PANIGRAHI MP	SHASHI BHUSAN JENA	12758/2024
287	D-WP(C)/24225/2017 WP(C)/24225/2017	MURARI PRASAD PATEL MP	M/S.SURYA NARAYAN SATPATHY	12759/2024
288	D-WP(C)/40848/2024 WP(C)/ /	UTKAL SUPPLIERS, GANJAM MP	CHINMAY CHOUDHURY	12760/2024
289	D-WP(C)/40851/2024 WP(C)/ /	DR. PRASANTA KUMAR SWAIN MP	PRAJIT KUMAR PRADHAN	12761/2024
290	D-WP(C)/39191/2024 WP(C)/22754/2024	AMITA PATNAIK MP	SAIBRATA RATH	12762/2024
291	D-WP(C)/2654/2022 WP(C)/2654/2022	PADMANAVA NATH MP	SANJAYA KUMAR DAS	12763/2024
292	D-WP(C)/40870/2024 WP(C)/ /	RITA @ REETA BISHI MP	MOHENDRA KUMAR MOHAPATRO	12764/2024
293	D-WP(C)/31823/2024 WP(C)/18029/2024	BAIDHAR BEHERA MP	AMIYA KUMAR MOHANTY	12765/2024
294	D-WP(C)/40876/2024 WP(C)/ /	KALU MOHANTY MP	SAROJA KANTA SAMAL	12766/2024
295	D-WP(C)/40877/2024 WP(C)/ /	KALANDI CHARAN ROUT MP	KUNAL KUMAR SWAIN	12767/2024
296	D-WP(C)/40885/2024 WP(C)/ /	BIJAY KUMAR MISHRA MP	KUNAL KUMAR SWAIN	12768/2024
297	D-WP(C)/37358/2024 WP(C)/21555/2024	RAJ KAMAL MISHRA MP	BIKASH JENA	12769/2024
298	D-WP(C)/1149/2024 WP(C)/479/2024	M/S. SAKROBOTIX LAB PVT. LTD. BBSR MP	PITAMBAR ACHARYA	12770/2024
299	D-WP(C)/40895/2024 WP(C)/ /	DEBENDRA PATRA MP	SATYAJIT MUKHERJEE	12771/2024
300	D-WP(C)/40896/2024 WP(C)/ /	M/S SOUMSREE METALS AND MACHINERY, BBSR MP	SEKUMENDRA PATTANAIAK	12772/2024
301	D-WP(C)/40903/2024 WP(C)/ /	SRIKANTA BISWAL MP	PRAFULLA CHANDRA DAS	12773/2024
302	D-WP(C)/40904/2024 WP(C)/ /	AJIT KUMAR DALAI MP	PRASANTA KUMAR SATAPATHY	12774/2024
303	D-WP(C)/20231/2021 WP(C)/20231/2021	ALOK KUMAR SIA MP	M/S.ABHISHEK DASH,A.MISHRA,TANMAY MISHRA	12775/2024
304	D-WP(C)/40908/2024 WP(C)/ /	NANDA KISHOR PATRA MP	PRASANTA KUMAR SATAPATHY	12776/2024
305	D-WP(C)/40906/2024 WP(C)/ /	SWARNAPRAVA ROUT MP	PRAFULLA CHANDRA DAS	12777/2024
306	D-WP(C)/33630/2024 WP(C)/21645/2024	JAYANTI SAHOO MP	SUBRATA MISHRA	12778/2024
307	D-WP(C)/40915/2024 WP(C)/ /	DIPAK KUMAR ROUT MP	SARATHI JYOTI MOHANTY	12779/2024
308	D-WP(C)/40914/2024 WP(C)/ /	SECTOR-8 RESIDENTIAL ASSOCIATION, CUTTACK MP	CHITRAKANDA BEHURIA	12780/2024
309	D-WP(C)/40826/2024 WP(C)/ /	SWASTIK STEVEDORES PVT LTD.,CUTTACK MP	KAJAL SAHOO	12781/2024

310	D-WP(C)/40921/2024 WP(C)/ /	DURYADHAN BEHERA MP	LAXMINARAYAN PATEL	12782/2024
311	D-WP(C)/40918/2024 WP(C)/ /	M/S SWASTIK STEVEDORES PVT LTD MP	KAJAL SAHOO	12783/2024
312	D-WP(C)/21643/2023 WP(C)/21643/2023	UMAKANTA MAHASUARA MP	SANDIPANI MISHRA	12784/2024
313	D-WP(C)/40929/2024 WP(C)/ /	SUSANTA KUMAR PANDA MP	KUNAL KUMAR SWAIN	12785/2024
314	D-WP(C)/40932/2024 WP(C)/ /	MD. OBEDUR REHEMAN MP	SWAPNA KUMAR OJHA	12786/2024
315	D-WP(C)/40937/2024 WP(C)/ /	BARUN KUMAR SAHOO MP	ARUN KUMAR PATRA	12787/2024
316	D-WP(C)/40938/2024 WP(C)/ /	SUSILA KUMARI GARG MP	PRASANTA KUMAR NANDA	12788/2024
317	D-WP(C)/40942/2024 WP(C)/ /	RANJAN KUMAR JENA MP	SIDHARTHA DAS	12789/2024
318	D-WP(C)/40947/2024 WP(C)/ /	MOON HOSPITAL PVT LTD, CUTTACK MP	DWARIKA PRASAD MOHANTY	12790/2024
319	D-WP(C)/40947/2024 WP(C)/ /	MOON HOSPITAL PVT LTD, CUTTACK MP	DWARIKA PRASAD MOHANTY	12791/2024
320	D-WP(C)/40948/2024 WP(C)/ /	BAIKUNTHA NAIK MP	SANTOSH CHANDRA ATABUDHI	12792/2024
321	D-WP(C)/40952/2024 WP(C)/ /	SUJATA PANDA MP	AMITABH MISHRA	12793/2024
322	D-WP(C)/40953/2024 WP(C)/ /	DANDADHARA NAIK @ DANDADHARI MP	SANTOSH CHANDRA ATABUDHI	12794/2024
323	D-WP(C)/40955/2024 WP(C)/ /	DHARMENDRA MAHANTA MP	GHANASHYAM NAMTOAR	12795/2024
324	D-WP(C)/40957/2024 WP(C)/ /	SRIDHAR KESHRI MP	GHANASHYAM NAMTOAR	12796/2024
325	D-WP(C)/40960/2024 WP(C)/ /	KASHINATH NAIK MP	SANTOSH CHANDRA ATABUDHI	12797/2024
326	D-WP(C)/40962/2024 WP(C)/ /	NIRANJAN MOHAPATRA MP	JAJATI KESHARI KHUNTIA	12798/2024
327	D-WP(C)/40963/2024 WP(C)/ /	BANAMALI NAIK MP	SANTOSH CHANDRA ATABUDHI	12799/2024
328	D-WP(C)/40966/2024 WP(C)/ /	M/S AMBICA MOTORS MP	PRASANTA KUMAR DAS	12800/2024
329	D-WP(C)/8797/2004 WP(C)/8797/2004	TAPAN KUMAR DAS MP	GAUTAM CHARAN ROUT	12801/2024
330	D-WP(C)/40969/2024 WP(C)/ /	PREMALATA PRADHAN MP	TUSAR KUMAR MISHRA	12802/2024